

ORISSA HIGH COURT

FILING REPORT AS ON :02/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/4657/2026	M/S. PUMA SECURITY SERVICES PVT. LTD., SUNDARGARH VS THE BISRA STONE LIME CO. LTD., SUNDARGARH	DEBENDRANATH NANDA VS SWARAJ PATEL	// () //	
2	D-BLAPL/3422/2026	ABHIJIT PAL @ MANTU VS STATE OF ODISHA	SWARAJ PATEL VS RAJENDRA NARAYAN ROUT	SUNDARGARH TOWN /320 /2021 () //	AOR20220000246C202600004
3	D-BLAPL/3428/2026	SK. ALIMUDDIN @ GURO VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS SURESH CHANDRA PRADHAN	DHARMASALA /731 /2025 () //	AOR20220001558C202600022
4	D-BLAPL/3429/2026	BASANTA KUMAR MALLIK VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS MAHES DAS	NIKIRAI /422 /2025 () //	AOR20220003509C202600013
5	D-BLAPL/3432/2026	ANJANA NAIK VS STATE OF ODISHA	MAHES DAS VS SARADA PRASAD DASH	DHARAKOT PS /232 /2025 () //	
6	D-BLAPL/3438/2026	HEMANTA NAIK VS STATE OF ODISHA	SARADA PRASAD DASH VS AMITAV TRIPATHY	SIMULIA /29 /2026 () //	
7	D-BLAPL/3453/2026	BANSHIDHAR ROUTH VS STATE OF ODISHA	AMITAV TRIPATHY VS AMITAV TRIPATHY	BANAPUR P.S. /418 /2022 () //	
8	D-BLAPL/3455/2026	TOFAN BASTIA @ SUVENDU BASTIA VS STATE OF ODISHA	AMITAV TRIPATHY VS AMITAV TRIPATHY	PARADEEP MODEL /8 /2026 () //	
9	D-BLAPL/3457/2026	HEMANTA BISWAL VS STATE OF ODISHA	AMITAV TRIPATHY VS UMAKANTA BARIK	ODAGAON /287 /2025 () //	
10	D-BLAPL/3464/2026	KAMALAKANTA RANA @ KAMALA VS STATE OF ODISHA	UMAKANTA BARIK VS DEEPAK KU SAHOO	SORO /901 /2025 () //	
11	D-BLAPL/3473/2026	PRITIRAJ DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS DEEPAK KU SAHOO	/ /0 () //	

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12	D-BLAPL/3479/2026	REETU MEENA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ADVA /194 /2025 () //	AOR20220001631C202600030
13	D-BLAPL/3488/2026	KUSA NAIK @ KUSHA KANHAR VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	BOUDH /234 /2020 () //	
14	D-BLAPL/3490/2026	SK. AFTAB VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	DHANUPALI /208 /2024 () //	
15	D-BLAPL/3495/2026	ADITYA NARAYAN SAHOO VS STATE OF ODISHA	BIDESHI KUMAR GHADAI VS	DARGHA BAZAR /295 /2025 () //	
16	D-BLAPL/3504/2026	SK. AHIM VS STATE OF ODISHA	SK. ZAFARULLA VS	BHADRAK TOWN /1 /2026 () //	
17	D-BLAPL/3506/2026	SUSHANTA NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	ANGUL TOWN /97 /2025 () //	
18	D-BLAPL/3509/2026	SAFIUL HUDA VS STATE OF ODISHA	ARIJEET MISHRA VS	BARBIL /39 /2025 () //	
19	D-BLAPL/3513/2026	NABINA DAS @ BUDHIA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MARINE KASIA /162 /2025 () //	AOR20220001615C202600015
20	D-BLAPL/3517/2026	NILRAM KALTA VS STATE OF ODISHA	BIKASH KARNA VS	JHARSUGUDA /405 /2025 () //	
21	D-BLAPL/3525/2026	BAPI @ CHITTARANJAN BISWAL VS STATE OF ODISHA	NIBEDITA MOHANTY VS	KHURDA SADAR /385 /2025 () //	
22	D-BLAPL/3534/2026	VIJAY SURENDRA @ SURENDRAUM PANDYA VS STATE OF ODISHA	SUDHANSU PRASAD MAHAPATRA VS	SINGHADWAR PS /192 /2025 () //	
23	D-BLAPL/3535/2026	MANJIT CHULIA @ GOLU	JANAKI KANTA MAHAPATRA	SUNDARGARH TOWN /264 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/3536/2026	MD. TARIK @ MUNU	RUDRA NARAYAN PARIJA	KUTRA /313 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/3538/2026	RAHUL @ HIRA BARIK	DALIRANI BEHURAY	JENAPUR /260 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/3545/2026	TINA @ TRILOCHAN BEHERA	MANAS KUMAR CHAND	BANAPUR P.S. /394 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/3546/2026	GOLAK PRASAD MOHANTY @ SAMBHU	BASANTA KUMAR DAS	OUPADA /197 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/3548/2026	AKASH MUKHI @ BADAL	HEMANTA KUMAR MOHANTA	BARIPADA TOWN /766 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/3551/2026	ELISAYA DIGAL @ ELISIYA DIGAL	SURYAKANTA DWIBEDI	DARINGBADI /129 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/3554/2026	AKSHAYA KUMAR POTHAL	RANJIT MOHANTY	NIKIRAI /447 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/3558/2026	BADAL @ PRATAP PRADHAN	BIJAY KUMAR BEHERA	FATEGARH /363 /2025	AOR20220001736C202600014
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/3559/2026	BHUDEV DALAI @ BHUDEV DALEI	SURYAKANTA DWIBEDI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/3563/2026	SK. RAFIBUL	SURYAKANTA DWIBEDI	JALESWAR /478 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/3565/2026	PUNIA NAHAK	SANGRAMJEET SENAPATI	KABISURYANAGAR /526 /2023	
		VS	VS	()	

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35	D-BLAPL/3567/2026	STATE OF ODISHA KARAM RABANAYA VS	PRANAB KUMAR DAS VS	// MOTU /96 /2023 ()	
36	D-BLAPL/3574/2026	STATE OF ODISHA NARAYAN NAYAK VS	PRANAB KUMAR DAS VS	// CHITRAKONDA /110 /2024 ()	
37	D-BLAPL/3575/2026	STATE OF ODISHA AKASH KUMAR DAS @ LIPU VS	SABYASACHI MISHRA VS	// BHADRAK RURAL /839 /2025 ()	
38	D-BLAPL/3578/2026	STATE OF ODISHA SATYA NAG VS	LAMBIT SENAPATI VS	// KANTABANJI /231 /2025 ()	
39	D-BLAPL/3579/2026	STATE OF ODISHA DEEPAK VS	MANGU NANDY VS	// RAYAGADA G.R.P. /3 /2026 ()	
40	D-BLAPL/3581/2026	STATE OF ODISHA PRADEEP KUMAR VS	MANGU NANDY VS	// CHITRAKONDA /123 /2025 ()	
41	D-BLAPL/3582/2026	STATE OF ODISHA MANJIT CHULIA @ GOLU VS	JANAKI KANTA MAHAPATRA VS	// SUNDARGARH TOWN /535 /2025 ()	
42	D-BLAPL/3584/2026	STATE OF ODISHA HAREKRUSHNA BANCHHOR @ KRUSHNA VS	AMITAV TRIPATHY VS	// PAIKMAL /241 /2025 ()	
43	D-BLAPL/3589/2026	STATE OF ODISHA NIGAMANANDA SAHU VS	AMITAV TRIPATHY VS	// GHANTAPADA /23 /2026 ()	
44	D-BLAPL/3591/2026	STATE OF ODISHA NIRANJAN GHASI @ GEJA VS	JANAKI KANTA MAHAPATRA VS	// SUNDARGARH TOWN /535 /2025 ()	
45	D-BLAPL/3593/2026	STATE OF ODISHA CHINU BISOI VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// UDITNAGAR /418 /2025 () //	

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46	D-BLAPL/3596/2026	PRASANTA MAHALA VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /23 /2026 () //	
47	D-BLAPL/3599/2026	JITENDRA MAHAKUD VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /129 /2024 () //	
48	D-BLAPL/3600/2026	UPENDRA MOAHANTY VS STATE OF ODISHA	JNYANANANDA PANDA VS	CYBER CRIME AND ECONOMIC OFFENCES, KORAPUT /15 /2025 () //	
49	D-BLAPL/3611/2026	KALIA SINGH @ SANJAYA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MAHAKALPARA /43 /2022 () //	
50	D-BLAPL/3614/2026	INDRAMANI @ INDRA MAHANTA VS STATE OF ODISHA	JAYADEBA BEHERA VS	NEMALO /100 /2025 () //	AOD20240000366C202600016
51	D-BLAPL/3615/2026	SONU @ SWARNAJIT PANDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MAHAKALPARA /43 /2022 () //	
52	D-BLAPL/3616/2026	UPENDRA MOHANTY VS STATE OF ODISHA	JNYANANANDA PANDA VS	CYBER CRIME AND ECONOMIC OFFENCES, KORAPUT /13 /2025 () //	
53	D-BLAPL/3619/2026	SIBAJI BAGAL @ SIBA @ SHIBAJI BAGL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KULIANA /217 /2025 () //	
54	D-BLAPL/3621/2026	SIBAJI BAGAL @ SIBA @ SHIBAJI BAGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KULIANA /165 /2025 () //	
55	D-BLAPL/3624/2026	BASISTA @ BISHAL VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	AMBADOLA /207 /2025 () //	AOR20220001303C202600007
56	D-BLAPL/3626/2026	FANINDRA KUMAR SAHU VS STATE OF ODISHA(VIG.)	BYOMOKESH SAHOO VS	SAMBALPUR VIGILANCE /29 /2025 () //	
57	D-BLAPL/3629/2026	PARMESWAR DASH	SIDHARTHA DAS	DEOGAON /288 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/3632/2026	BHARAT BARIK	ACHYUTANANDA PATTANAİK	BHANDARIPOKHARI /576 /2025	AOD20240000586C202600022
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/3633/2026	JITUN @ JITANU PARIDA	LAMBODOR ACHARI	SURADA /412 /2025	AOR20220001311C202600006
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/3645/2026	BATHUA @ SATYAJIT MALİK	SAKTIDHARA MISHRA	BANSADA /285 /2024	AOD20230000737C202600022
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/3646/2026	GAYADHAR BEHERA	APARESH BHOI	//	AOR20220001814C202600002
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/3653/2026	AMITABACHAN HARIPAL	SAHASRANSU SOURAV	//	AOR20220001445C202600008
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-CMP/4415/2026	MANJULA BISI	AJAYA KUMAR NANDA	//	
		VS	VS	()	
		MANI KUNTALA BISI		//	
64	D-CMP/4481/2026	PRAKASH KUMAR ROUSTRAY	BUDHIRAM DAS	//	
		VS	VS	()	
		BIRANCHI NARAYAN KHUNTIA		//	
65	D-CMP/4550/2026	DEBASIS HOLA	DEEPALI MAHAPATRA	//	
		VS	VS	()	
		PATITAPABAN DEV		//	
66	D-CMP/4551/2026	NIBEDITA NAYAK	PRABIN DAS	//	
		VS	VS	()	
		SUDHANSU SEKHAR NAYAK		//	
67	D-CMP/4559/2026	SABITRI MANI SAHU	TUSAR KUMAR MISHRA	//	
		VS	VS	()	
		UPENDRA NATH PATRA		//	
68	D-CMP/4569/2026	MAHESWAR NAYAK	MD. GOLAM MADANI	//	
		VS	VS	()	

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69	D-CMP/4581/2026	UMAKANTA NAYAK KANHU CHARAN BHOI VS SANTOSH KUMAR BHOI	DERIKA PRASAD MOHANTY VS	// // 0 //	
70	D-CMP/4586/2026	PREM KISHOR PANDA VS KASTURI BISWAL	TRILOCHAN NANDA VS	// 0 //	
71	D-CMP/4595/2026	PINKI @ MANASMI MALLICK VS MANARAMA MALLICK @ MOHANTY	DEEPALI MAHAPATRA VS	// 0 //	
72	D-CMP/4603/2026	BALARAM NAYAK VS GOPAL NAYAK	SAMIR KUMAR MISHRA(SR. ADV.) VS	// 0 //	
73	D-CMP/4616/2026	JOGENDRA PARSAD BHOLA VS PARBATI JENA	VIVEKANANDA JENA VS	// 0 //	
74	D-CMP/4632/2026	SANTOSH KUMAR AGARWAL VS NANDA KISHROE PRADHAN	Bibhuti Bhusan Mishra VS	// 0 //	AOR20220001465C202600002
75	D-CMP/4644/2026	SUSHILA GADISHYAM VS NILAMADHAB PATRA	SURYAKANTA DASH VS	// 0 //	
76	D-CONTC/4418/2026	TAPAN CHANDRA DAS VS DIBYA JYOTI PARIDA, IAS	ADV. VS	// 0 //	
77	D-CONTC/4431/2026	BIKASH CHANDRA DAS VS SWAGATIKA DAS,DISTRICT SUB-REGISTRAR,BALASORE	GAUTAM SIDDIQUE VS	// 0 //	
78	D-CONTC/4471/2026	RAKESH RANJAN KISHORE SAHOO VS AJAY KUMAR PATRA, DEO	Amarendra Prasad Sahoo VS	// 0 //	AOD20220001998C202600004
79	D-CONTC/4505/2026	RANJIT KUMAR SWAIN VS ARVIND KUMAR, I.A.S	DR.PURUSOTTAM CHULI VS	// 0 //	

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80	D-CONTC/4510/2026	KANHU MAJHI VS	ADV. VS	// 0	
81	D-CONTC/4512/2026	KAILASH CHANDRA DAS, SPL. L.A.O., LOWER INDRA IRRIGATION PROJECT, NUAPADA SURENDRANATH PANIGRAHI VS	ADV. VS	// 0	
82	D-CONTC/4514/2026	ARVIND AGRAWAL, I.A.S DINABANDHU PARIDA VS	ADV. VS	// 0	
83	D-CONTC/4516/2026	ARVIND AGRAWAL, I.A.S DEDBENDRA KUMAR MOHANTY VS	ADV. VS	// 0	
84	D-CONTC/4526/2026	ARVIND AGRAWAL, I.A.S SIBANANDA PANIGRAHI VS	ADV. VS	// 0	
85	D-CONTC/4540/2026	ARVIND AGRAWAL, I.A.S MAHIMA MANJARI SWAIN VS	ANIMESH MOHANTY VS	// 0	
86	D-CONTC/4570/2026	TUSAR JYOTI KANTA, TAHASILDAR BARANGA, CUTTACK RAGHUNATH MISHRA VS	ISRIL KHAN VS	// 0	
87	D-CONTC/4579/2026	SATYABRATA SAHOO, SEC. TO GOVT OF ODISHA, DEPT. OF HOME, BHUBANESWAR RAJKUMAR CHALAN VS	ADV. VS	// 0	
88	D-CONTC/4582/2026	K.MURUGESAN, IFS DAMODAR GURU VS	ADV. VS	// 0	
89	D-CONTC/4597/2026	K.MURUGESAN, IFS LAXMIDHAR MAJHI VS	ADV. VS	// 0	
90	D-CONTC/4606/2026	SANJAY KUMAR SINGH, PRINCIPAL SECRETARY, FOOD SUPPLIES AND CONSUMER WELFARE DEPT., KHURDA AJIT KUMAR PRADHAN VS	ADV. VS	// 0	
91	D-CONTC/4610/2026	DEO RANJAN KUMAR SINGH, ADDL. CHIEF SEC., GOVT. OF ODISHA PARSURAM PRADHAN ADV.	ADV.	//	

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		VS	VS	0	
92	D-CONTC/4618/2026	ARAVIND AGRAWAL, IAS DAMBARUDHAR SAHU	ADV.	//	
		VS	VS	0	
93	D-CONTC/4620/2026	SOBHA SHARMA, I.A.S B.SANKARA RAO	ADV.	//	
		VS	VS	0	
94	D-CONTC/4621/2026	ASWATHY S, I.A.S NAKULO RAULO	ADV.	//	
		VS	VS	0	
95	D-CONTC/4624/2026	ASWATHY S, I.A.S GANESH CHANDRA DAS	ADV.	//	
		VS	VS	0	
96	D-CONTC/4625/2026	BHABATOSH MALLICK, TAHASILDAR, CHANDABALI PRABHA XESS	ADV.	//	
		VS	VS	0	
97	D-CONTC/4628/2026	BIJAYA KUMAR NAYAK, OAS AJIT KUMAR PRADHAN	ADV.	//	
		VS	VS	0	
98	D-CONTC/4634/2026	DEO RANJAN KUMAR SINGH, ADDL. CHIEF SEC., GOVT. OF ODISHA MANOJ KUMAR DAKUA	Atul Tripathy	//	AOD20240000618C202600018
		VS	VS	0	
99	D-CONTC/4636/2026	VISHAL KUMAR DEV, IAS GOBARDHAN PARAJA	Manoranjan Padhy	//	AOD20220003086C202600017
		VS	VS	0	
100	D-CONTC/4638/2026	SABYASACHI JENA, THE TAHASILDAR, JEYPUR BIJAY BHASKAR BEHERA	ADV.	//	
		VS	VS	0	
101	D-CONTC/4651/2026	BASANTA KUMAR NAYAK, D.E.O. CUM DIST. PROJECT COORDINATOR, BALASORE MANAGING COMMITTEE OF ACHYUTA NANDA HIGH SCHOOL, DHANPUR	ADV.	//	
		VS	VS	0	
102	D-CONTC/4652/2026	DR.N.THIRUMALA NAIK, I.A.S PRAKASH CHANDRA LENKA	ADV.	//	
		VS	VS	0	

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103	D-CONTC/4660/2026	DIBYA JYOTI PARIDA, IAS NARENDRA KUMAR SAHOO VS	ADV. VS	// // 0	
104	D-CONTC/4661/2026	GIRISH S.N., I.A.S ABHIRAM MALL VS	ADV. VS	// // 0	
105	D-CONTC/4663/2026	GIRISH S.N., I.A.S RAMESH CHANDRA CHAND VS	ADV. VS	// // 0	
106	D-CONTC/4667/2026	GIRISH S.N., I.A.S BISHNU CHARAN PRADHAN VS	ADV. VS	// // 0	
107	D-CONTC/4670/2026	GIRISH S.N., I.A.S SIMANCHALA BISOYI VS	ADV. VS	// // 0	
108	D-CONTC/4675/2026	GIRISH S.N., I.A.S PABITRA MOHAN DASH VS	ADV. VS	// // 0	
109	D-CONTC/4680/2026	USHA PADHEE, IAS DILLIP KUMAR PATNAIK VS	ADV. VS	// // 0	
110	D-CONTC/4687/2026	USHA PADHEE, IAS SUKANTA KUMAR PANDA VS	ADV. VS	// // 0	
111	D-CONTC/4689/2026	USHA PADHEE, IAS SANJAYA KUMAR BISWAL VS	ADV. VS	// // 0	
112	D-CONTC/4692/2026	USHA PADHEE, IAS RANJIT PRADHAN VS	PRASANNA KUMAR DASH VS	// // 0	
113	D-CONTC/4694/2026	DR.AURABINDA PADHI, I.A.S NEELAMADHAB BRAHMA VS	ADV. VS	// // 0	
		SUBHA SARMA, IAS		//	

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114	D-CONTC/4695/2026	RANJIT PRADHAN VS DR.AURABINDA PADHI, I.A.S	PRASANNA KUMAR DASH VS	// ()	
115	D-CONTC/4697/2026	ABHAYA KUMAR DAS VS GIRISH S.N., I.A.S	ADV. VS	// ()	
116	D-CONTC/4698/2026	ASHOK KUMAR DAS VS GIRISH S.N., I.A.S	ADV. VS	// ()	
117	D-CONTC/4699/2026	PRASANNA KUMAR MALL VS GIRISH S.N., I.A.S	ADV. VS	// ()	
118	D-CONTC/4700/2026	MOHAN CHARAN DASH VS GIRISH S.N., I.A.S	ADV VS	// ()	
119	D-CONTC/4701/2026	BIJAYA KUMAR ROUT VS GIRISH S.N.,I.A.S.	ADV. VS	// ()	
120	D-CONTC/4702/2026	TABHA SAHOO VS GIRISH S.N., I.A.S	ADV. VS	// ()	
121	D-CRLA/3452/2026	HEMRAJ BESAN VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	JHARSUGUDA GRPS /24 /2021 ()	
122	D-CRLA/3508/2026	DEBENDRA ROUT @ DEBENDRA KUMAR ROUT VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BHAWANIPATNA SADAR /244 /2016 ()	AOR20220001615C202600017
123	D-CRLA/3515/2026	SURYAKANTA MANTRI VS STATE OF ODISHA	SAMARESH PATTANAIK VS	TIRTOL /663 /2025 ()	
124	D-CRLA/3527/2026	AJIT JENA VS STATE OF ODISHA	BINI MISHRA VS	KALINGA NAGAR /145 /2021 ()	
125	D-CRLA/3561/2026	RINA NAIK	BIKRAM KESHARI RAJ	ATHGARH /80 /2022	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLA/3597/2026	SUMANTA MALLIK	DHANESWAR BEHERA	KENDRAPARA SADAR /697 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLA/3613/2026	BAMIDI BALI @ BALA	PULAKESH MOHANTY	PARLAKHEMUNDI /58 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLA/3637/2026	DIBYA @ KESHABA DANDASENA	SURYAKANTA DASH	DUNGURIPALI /94 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLA/3650/2026	NILUA @ NILENDRA KUMAR SWAIN	RAKESH KUMAR ROUSTRAY	SALIPUR /157 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMA/3499/2026	DEBASHIS MOHANTY	NIRANJAN MAHARANA	KHANDAGIRI P.S. /532 /2025	AOR20250000161C202600003
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/3420/2026	KUNDAN MAHAKUL	SRINIVAS MOHANTY	BAUNISUNI /123 /2025	AOR20240000732C202600042
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/3434/2026	BIJU @ CHANDRASEKHAR RANA	MAHES DAS	BALLIGUDA /132 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/3435/2026	ALIK BEHERA	DIGAMBAR SETHI	HARICHANDANPUR /83 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/3466/2026	SHAIKH AFSAR MEHBOOB	SHYAM MANOHAR	KALIMELA /266 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/3489/2026	SUSHREE SANGITA SAHOO	SEJAL NAYAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/3501/2026	SANKAR BHATA @ PINTU BHAKTA	ANIRUDHA DAS	PAPADAHANDI /104 /2020	
		VS	VS	()	

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137	D-CRLMC/3503/2026	STATE OF ODISHA KUMAR MAJHI VS	ANIRUDHA DAS VS	// KOSAGUMUDA /154 /2015 ()	
138	D-CRLMC/3507/2026	STATE OF ODISHA GYANARANJAN BAL VS	KABIRAJ PRADHAN VS	// / /0 ()	
139	D-CRLMC/3511/2026	MEERA RAY UMA SHANKAR BAGH @ BAG VS	SATYA NARAYAN MISHRA 4 VS	// CHITRAKONDA /69 /2025 ()	AOR20220001615C202600016
140	D-CRLMC/3520/2026	STATE OF ODISHA BISWAJEET ACHARAYA VS	SAMBIT KAR VS	// / /0 ()	
141	D-CRLMC/3522/2026	P.N.SINGH PARAMESWAR KARNA VS	JUGALA KISHORE PANDA VS	// BOUDH /182 /2021 ()	
142	D-CRLMC/3530/2026	STATE OF ODISHA GOLEKHA BEHERA @ GOLEKH CHANDRA BEHERA VS	BIRAJA PRASAD NANDA VS	// / /0 ()	
143	D-CRLMC/3533/2026	STATE OF ODISHA GOLEKHA BEHERA @ GOLEKH CHANDRA BEHERA VS	BIRAJA PRASAD NANDA VS	// / /0 ()	
144	D-CRLMC/3541/2026	STATE OF ODISHA SURYAKANTA NAYAK VS	DEBASNAN DAS VS	// TIRTOL /77 /2020 ()	
145	D-CRLMC/3542/2026	STATE OF ODISHA Md Tarique Hussain VS	Swaraj Patel VS	// / /0 ()	AOR20220000246C202600006
146	D-CRLMC/3585/2026	State of Odisha SUDAM BEHERA VS	JASHOBANTA DASH VS	// / /0 ()	
147	D-CRLMC/3587/2026	STATE OF ODISHA DR. SIMANCHALLA RANJIT VS	GAJENDRANATH ROUT VS	// BHADRAK RURAL /514 /2025 ()	
		STATE OF ODISHA		//	

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148	D-CRLMC/3609/2026	JARASINDHU HALDAR VS THE STATE OF ODISHA	MANGU NANDY VS	/ / 0 () //	
149	D-CRLMC/3630/2026	PRASANTA KUMAR BEHERA VS CHANDRA SEKHAR JENA	MANAS KUMAR CHAND VS	NANDIPADA /86 /2021 () //	
150	D-CRLMC/3649/2026	UDIT NARAYAN PRADHAN VS STATE OF ODISHA	BHAGABAT PRASAD RATH VS	KHANDAGIRI P.S. /356 /2024 () //	
151	D-CRLMP/3421/2026	GITANJALI SAHOO @ GITARANI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	/ / () //	AOR20220001558C202600024
152	D-CRLMP/3430/2026	SUSIL KUMAR BISWAL VS PUSPITA ROUT	SARADA PRASAD DASH VS	/ / 0 () //	
153	D-CRLMP/3462/2026	TYOPHOON PARIJA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ / 0 () //	
154	D-CRLMP/3471/2026	UGRASENA JENA VS RAJLAXMI JENA	LINGARAJ SARANGI VS	/ / 0 () //	
155	D-CRLMP/3474/2026	MADHUSUDAN SINGH @ MADHU VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	/ / 0 () //	
156	D-CRLMP/3500/2026	BISWANATH DAS VS STATE OF ODISHA	SUVASHISH PATTANAİK VS	/ / 0 () //	
157	D-CRLMP/3531/2026	MANU BEHERA VS STATE OF ODISHA	PRNOY MOHANTY VS	/ / 0 () //	
158	D-CRLMP/3553/2026	BHIMSEN NAYAK VS STATE OF ODISHA	BRUNDABAN ROUT VS	/ / 0 () //	
159	D-CRLMP/3564/2026	TATA VENKAT MANISH	BISWAJIT PASAYAT	/ / 0	

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		VS	VS	()	
		SOPHIA PRIYAMBADA		//	
160	D-CRLMP/3577/2026	RANJITA NAYAK	SAMIR KUMAR MISHRA(SR. ADV.)	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLMP/3592/2026	PRADIP KUMAR APAT	ADHIRAJ MOHANTY	//0	
		VS	VS	()	
		SUNITA @ MONALISHA PALEI		//	
162	D-CRLMP/3603/2026	CHANDRAMA SAHU	SUNIL KUMAR PANDA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLMP/3618/2026	MANOJ SHUKLA	RAJIV KUMAR MAHANTA	//	AOR20220001662C202600008
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLMP/3631/2026	ANNAPURNA DASH	MANAS KUMAR CHAND	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLMP/3648/2026	GANESH PRASAD GOEL	SOUMIK SPANDAN TRIPATHY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLMP/3651/2026	SYED MAHBOB ALI	DURGA PRASAD JENA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-CRLMP/3652/2026	NILADRI KANTA GIRI	SAIBRATA RATH	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-CRLREV/3426/2026	SASWATA PATNAIK	LALITENDU MISHRA	//	AOD20240001090C202600005
		VS	VS	()	
		ASSISTANT REGISTRAR OF COMPANIES CUM ASST. OFFICIAL LIQUIDATOR		//	
169	D-CRLREV/3441/2026	ASHOK MANDAL	UMAKANTA BARIK	UMERKOTE /36 /2007	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-CRLREV/3498/2026	GANGULA RAMESH	SOUBHAGYA KUMAR DASH	PARLAKHEMUNDI /63 /2014	AOR20220001631C202600031
		VS	VS	()	

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171	D-CRLREV/3543/2026	STATE OF ODISHA ABHAYA KUMAR NAYAK @ ABHAYA NAIK VS	RAMANI KANTA PATTANAIAK VS	// DHENKANAL SADAR /95 /2012 ()	
172	D-CRLREV/3594/2026	STATE OF ODISHA RANJU PRADHAN VS	KALI PRASAD MOHANTY VS	// ODAGAON /15 /2019 ()	
173	D-CRLREV/3622/2026	STATE OF ODISHA UNION OF INDIA VS	JNYANANANDA PANDA (C.G.C.) VS	// NCB BHUBANESWAR /6 /2024 ()	
174	D-CRLREV/3654/2026	RIPUN PRADHAN AXIS BANK LTD. VS	BIBHU PRASAD DAS VS	// CYBER CRIME AND ECONOMIC OFFENCES, BRAHMAMPUR /23 /2024 ()	
175	D-CRP/4683/2026	STATE OF ODISHA SANAT KUMAR DASH VS	SUKANTA KUMAR NAYAK VS	// () //	
176	D-FAO/4534/2026	SANGHAMITRA PANIGRAHI MANAGER, LEGAL, CHOLAMANDALAM MS GENERAL TRADING CO. LTD.,KHORDHA VS	ADMS TRADING CO. LTD.,KHORDHA VS	// () //	
177	D-FAO/4682/2026	BISWAJIT BARIK KAMLESH KUMAR SAHU @ KUMLESH KUMAR VS	KARUNAKAR DAS VS	// () //	
178	D-JCRLA/3442/2026 JCRLA/40/2026	UNION OF INDIA PRASANT KUMAR SWAIN@DUNGEI VS	ADV. VS	PATTAPUR (DIGAPAHANDI) /832 /2023 DISTRICT & SESSIONS JUDGE,BERHAMPUR(Ganjam) ST/0000133/2024	
179	D-JCRLA/3443/2026 JCRLA/41/2026	STATE OF ODISHA ARUN BHOI VS	ADV. VS	JAMANKIRA /100 /2023 SPECIAL JUDGE (POCSO), SAMBALPUR(Sambalpur) Spl/0000035/2023	
180	D-JCRLA/3446/2026 JCRLA/42/2026	STATE OF ODISHA BRAHMA KHADIA VS	ADV. VS	JAMANKIRA /118 /2022 SPECIAL JUDGE (POCSO), SAMBALPUR(Sambalpur) Spl/0000060/2022	
181	D-JCRLA/3447/2026 JCRLA/43/2026	STATE OF ODISHA GOBINDA MAJHI VS	ADV. VS	KUCHINDA /75 /2022 A.D.J.,KUCHINDA(Sambalpur) ST/0000040/2022	
		STATE OF ODISHA			

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182	D-JCRLA/3450/2026 JCRLA/44/2026	JAGADISH BADI VS STATE OF ODISHA	ADV. VS	MAHULPALI /103 /2019 A.D.J.,KUCHINDA(Sambalpur) ST/0000019/2019	
183	D-JCRLA/3451/2026 JCRLA/45/2026	MANOJ BARJO@DAND VS STATE OF ODISHA	ADV. VS	GOVINDPUR /38 /2023 A.D.J.,KUCHINDA(Sambalpur) ST/0000027/2023	
184	D-JCRLA/3458/2026 JCRLA/46/2026	UMESH MUNDA VS STATE OF ODISHA	ADV. VS	JAMANKIRA /115 /2022 SPECIAL JUDGE (POCSO), SAMBALPUR(Sambalpur) Spl/0000058/2022	
185	D-MACA/4435/2026	KESHARI MALIK VS M.VIVEKANANDA	DEBASISH PATNAIK VS	// () //	
186	D-MACA/4438/2026	PARBATI BEHERA VS SARAT KUMAR SAMAL	DEBASISH PATNAIK VS	// () //	
187	D-MACA/4441/2026	NARAYAN SWAIN VS MINAKETAN RAY	DEBASISH PATNAIK VS	// () //	
188	D-MACA/4444/2026	RATANJALI SAMANTRAY VS AKSHAYA KUMAR SAMAL	DEBASISH PATNAIK VS	// () //	
189	D-MACA/4445/2026	DEEPA JENA VS MINAKETAN RAY	DEBASISH PATNAIK VS	// () //	
190	D-MACA/4452/2026	SASMITA ROUT VS RAKESH KUMAR SAHOO	DEBASISH PATNAIK VS	// () //	
191	D-MACA/4482/2026	D.M., NEW INDIA ASSURANCE CO. LTD.,CUTTACK VS SAMSUN ARA BEGUM	PRASANTA KUMAR MAHALI VS	// () //	
192	D-MACA/4494/2026	D.M.,M/S. CHOLA MS INSURANCE CO. LTD.,BBSR VS MUSMAT GAZALA PARWEEN	GIRIJA PRASAD DUTTA VS	// () //	
193	D-MACA/4513/2026	MINA MOHAPATRA	PRADEEP KUMAR MISHRA	//	

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		VS	VS	0	
194	D-MACA/4564/2026	ASHOK KUMAR MOHANTY SULOCHANA ROUT	BIJAYANANDA SAMANTARAY	//	
		VS	VS	0	
195	D-MACA/4592/2026	PABITRA KUMAR SAHOO SUNITA KAR	DEBASISH PATNAIK	//	
		VS	VS	0	
196	D-MACA/4626/2026	DEEPAK KUMAR GUPTA ASHOK KUMAR SAHOO	BISWAJIT MOHANTY	//	
		VS	VS	0	
197	D-MACA/4629/2026	SANJAY KUMAR MALLICK URMILA DAS	BISWAJIT MOHANTY	//	
		VS	VS	0	
198	D-MACA/4674/2026	DUHSASAN JENA D.M.,LEGAL CELL, ORIENTAL INSURANCE CO. LTD.	ANUBHA MISHRA	//	
		VS	VS	0	
199	D-MATA/4419/2026	NILAMANI SWAIN DURGA PRASAD PATTNAIK	SRINIVAS MOHANTY	//	AOD20250000580C202600003
		VS	VS	0	
200	D-MATA/4646/2026	SANGHAMITRA PATNAIK @ MOHANTY DEVYANI PANDA	KHETRA MOHAN MISHRA	//	
		VS	VS	0	
201	D-MATA/4650/2026	PINAK PANI DASH SANTOSH KUMAR PATTNAIK	BISWA CHANDRA MOHANTY	//	
		VS	VS	0	
202	D-MATA/4655/2026	BISWA MANJARI PATTANAIAK SANTOSH KUMAR PATTNAIK	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
203	D-RPFAM/4420/2026	BISWA MANJARI PATTANAIAK DR. KARUNAKAR KAR	RANJAN KUMAR ROUT	//	AOR20230000872C202600006
		VS	VS	0	
204	D-RPFAM/4423/2026	ANUPAMA MISHRA MAMALI @ LIGASHREE @ LEEGASHREE SAHOO	RAJENDRA KUMAR PRADHAN	//	
		VS	VS	0	

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205	D-RPFAM/4486/2026	SATYASANATAN SAHOO ARUN KUMAR SWAIN VS	ANJAN KUMAR JENA VS	// // 0	
206	D-RPFAM/4622/2026	GAYATRI MAHAPATRA MEGHARAJ BUDA VS	SUNIL KUMAR PANDA VS	// // 0	
207	D-RPFAM/4662/2026	BEDAMATI SUNA @ BUDA HARI KRUSHNA MAHANTY VS	PRATIK NAYAK VS	// // 0	
208	D-RSA/4531/2026	RANJITA CHOUDHURY NIBARAN DAS VS	SRINIBASH SATAPATHY VS	// // 0	
209	D-RVWPET/4668/2026	NILA ROUT JAYAKRUSHNA BARIK VS	SUBHADUTTA ROUTRAY VS	// // 0	
210	D-TRP(C)/4427/2026	STATE OF ODISHA ARCHANA PANDA VS	ARUNA NAYAK VS	// // 0	
211	D-TRP(C)/4549/2026	SAMARENDRA PANIGRAHI GAYATRI MOHANTY VS	SIVA SANKAR CHAINI VS	// // 0	
212	D-TRP(C)/4696/2026	BAIBHAB RANJAN PATRA JHILLI SAHOO VS	LAXMIDHAR MAHAPATRA VS	// // 0	
213	D-WA/4446/2026	RABINDRA KUMAR SAHOO MONIKA PURNIMA VS	MITU KUMAR BISWAL VS	// // 0	AOD20240000430C202600015
214	D-WA/4449/2026	STATE OF ODISHA ABHIRNARAJ NAYAK VS	MITU KUMAR BISWAL VS	// // 0	AOD20240000430C202600016
215	D-WA/4450/2026	STATE OF ODISHA STATE OF ODISHA VS DR. SNEHALATA JENA	SAROJ KUMAR JEE,A.G.A VS	// // 0 //	LOD20240000200C202600035

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216	D-WA/4451/2026	PAMULYA KUMAR GOUDA VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// 0 //	AOD20240000430C202600013
217	D-WA/4453/2026	STATE OF ODISHA VS BHAJAHARI GHADAI	SAROJ KUMAR JEE,A.G.A VS	// 0 //	LOD20240000194C202600041
218	D-WA/4460/2026	STATE OF ODISHA VS PRAVAT KUMAR PATRA	SAROJ KUMAR JEE,A.G.A VS	// 0 //	LOD20240000194C202600040
219	D-WA/4461/2026	AKASH PADHI VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// 0 //	AOD20240000430C202600014
220	D-WA/4462/2026	MANAS CHANDRA SAHOO VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// 0 //	AOD20240000430C202600008
221	D-WA/4463/2026	MOHAMMED HEDAYAT RABBANI VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// 0 //	AOD20240000430C202600012
222	D-WA/4465/2026	BHABANI SHANKAR PRADHAN VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// 0 //	AOD20240000430C202600009
223	D-WA/4468/2026	SUBHASIS SAHOO VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// 0 //	AOD20240000430C202600010
224	D-WA/4470/2026	ABHIJIT BAIRAGI VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// 0 //	AOD20240000430C202600011
225	D-WA/4506/2026	VICE CHANCELLOR, UTKAL UNIVERSITY, KHURDAGYANA RANJAN MAHAPATRA VS BANAJA PAIKARAY	VS	// 0 //	
226	D-WA/4508/2026	VICE CHANCELLOR, UTKAL UNIVERSITY, KHURDAGYANA RANJAN MAHAPATRA VS SONALI SAMANTARAY	VS	// 0 //	
227	D-WA/4511/2026	VICE CHANCELLOR, UTKAL UNIVERSITY, KHURDAGYANA RANJAN MAHAPATRA		//	

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		VS	VS	()	
228	D-WA/4515/2026	DEEPAK KUMAR MOHAPATRA VICE CHANCELLOR, UTKAL UNIVERSITY, KHURDAGYANA RANJAN MAHAPATRA		//	
		VS	VS	()	
229	D-WA/4521/2026	CHINMAYEE NANDA VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR	GYANA RANJAN MAHAPATRA	//	
		VS	VS	()	
230	D-WA/4541/2026	PRADIP KUMAR SENAPATI NARESH MEHER	RAMANI RANJAN MOHANTY	//	
		VS	VS	()	
231	D-WA/4602/2026	STATE OF ODISHA PARADIP PORT AUTHORITY, PARADIP, JAGATSINGHPURTHA MUKHERJI		//	
		VS	VS	()	
232	D-WA/4639/2026	UNION OF INDIA NKC PROJECTS PVT LTD	Sidhant Dwibedi	//	AOR20220001213C202600003
		VS	VS	()	
233	D-WP(C)/4403/2026 WP(C)/3631/2026	CHIEF ENGINEER ROADS 1 SRIDHAR SABAR	RAKESH KUMAR DAS	//	
		VS	VS	()	
234	D-WP(C)/4404/2026	STATE OF ODISHA	AISHWARYA DASH, A.S.C	//	LOD20240000194C202600038
		VS	VS	()	
235	D-WP(C)/4405/2026 WP(C)/3637/2026	D BANITA DORA DANDU RAJESH	DEBA KUMAR RATH	//	AOD20240000078C202600001
		VS	VS	()	
236	D-WP(C)/4406/2026	STATE OF ODISHA KANAKLATA BEHERA	SRINIVAS MOHANTY	//	AOR20240000732C202600040
		VS	VS	()	
237	D-WP(C)/4407/2026	STATE OF ODISHA SASMITA SING	RUDRA MADHAB BISWAL	//	AOR20230000358C202600001
		VS	VS	()	
238	D-WP(C)/4408/2026	THE REGIONAL PROVIDENT FUND COMMISSIONER DHIRAJ KUMAR BARIK	SRINIVAS MOHANTY	//	AOR20240000732C202600041
		VS	VS	()	

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239	D-WP(C)/4409/2026	STATE OF ODISHA KANHU CHARAN CHAMPIA VS	DEBASIS MISHRA VS	// // ()	AOR20230001300C202600004
240	D-WP(C)/4410/2026	STATE OF ODISHA DURGAMADHAB SAHOO VS	SRINIVAS MOHANTY VS	// // ()	AOR20230000802C202600050
241	D-WP(C)/4411/2026 WP(C)/3609/2026	STATE OF ODISHA DR. SUBHA PRASAD SAHOO VS	BIBHUTI KESHARI BISWAL VS	// // ()	
242	D-WP(C)/4412/2026	STATE OF ODISHA Dr. MAMATA HEMBRAM VS	ABHISHEK DASH VS	// // ()	AOD20240000186C202600010
243	D-WP(C)/4413/2026	STATE OF ODISHA LALITA KUMBHAR VS	KSHIROD KUMAR ROUT VS	// // ()	
244	D-WP(C)/4414/2026	STATE OF ODISHA BIRANCHI MAHANANDA VS	KSHIROD KUMAR ROUT VS	// // ()	
245	D-WP(C)/4416/2026	STATE OF ORISSA TAPAN CHANDRA DAS VS	LALATENDU SAMAL VS	// // ()	
246	D-WP(C)/4417/2026 WP(C)/3610/2026	STATE OF ODISHA RAJLAXMI MALLICK VS	ATUL TRIPATHY VS	// // ()	
247	D-WP(C)/4421/2026	STATE OF ODISHA SUDARSAN ADHIKARI VS	GANESH PRASAD SAMAL VS	// // ()	
248	D-WP(C)/4422/2026	STATE OF ODISHA M/S.SURENDRA KUMAR JETHY, CUTTACK VS	ADHIRAJ MOHANTY VS	// // ()	
249	D-WP(C)/4424/2026	THE CHIEF COMMISSIONER OF STATE TAX, ODISHA, CUTTACK RAJKISHORE JENA VS	ARUN KUMAR PATRA VS	// // ()	
		STATE OF ODISHA		//	

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250	D-WP(C)/4425/2026	SARAT KUMAR ROUT VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
251	D-WP(C)/4426/2026 WP(C)/3629/2026	RAMAKRISHNA PADHY VS THE COLLECTOR, KANDHAMAL	SUJATA JENA VS	// 0 //	
252	D-WP(C)/4428/2026	GOPAL KRISHAN BAJAPAYI VS STATE OF ODISHA	ARUNA NAYAK VS	// 0 //	
253	D-WP(C)/4429/2026	BISHNU CHARAN ROUT VS STATE OF ODISHA	ARUNA NAYAK VS	// 0 //	
254	D-WP(C)/4430/2026	SANJAYA KUMAR SETHY VS STATE OF ODISHA	SANGRAM KESHARI BURMA VS	// 0 //	
255	D-WP(C)/4432/2026	KHUSIRAM TRIPATHY VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //	
256	D-WP(C)/4433/2026	CHAKRADHARA INSTITUTE OF REHABILITATION SERVICES, BHUBANESWAR VS UNION OF INDIA	ARJUNA CHARANA BEHERA VS	// 0 //	
257	D-WP(C)/4434/2026 WP(C)/3652/2026	PRAMATH NATH SAHU VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //	
258	D-WP(C)/4436/2026	PRANA KRISHNA SARANGI VS STATE OF ODISHA	DEBADATTA MOHANTY VS	// 0 //	
259	D-WP(C)/4437/2026 WP(C)/3692/2026	UMAMANI SAHOO VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //	
260	D-WP(C)/4439/2026	M/S MONIK HOSPITALITY SERVICES, CUTTACK VS THE PRINCIPAL COMNR OF CENTRAL GOODS AND SERVICE TAX, BHUBANESWAR	DILLIP KUMAR SAHOO VS	// 0 //	
261	D-WP(C)/4440/2026	M/S KAILAS PANIGRAHI	DILLIP KUMAR SAHOO	//	

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		VS	VS	()	
262	D-WP(C)/4442/2026	THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BHUBANESWAR/ ODISHA MAUSUMI PRAVA GIRI	PRIYA RANJAN SINGH	//	
		VS	VS	()	
263	D-WP(C)/4443/2026	STATE OF ODISHA STATE OF ODISHA	SUNIL MISHRA, S.C	//	AOR20220001381C202600001
		VS	VS	()	
		M/S RAHEE AGARWAL ST JV		//	
264	D-WP(C)/4447/2026 WP(C)/3671/2026	SUBRATA KUMAR DEHURI	KRISHNA CHANDRA SAHU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/4448/2026	NURA MALLIK	MANASHA RANJAN SATAPATHY	//	
		VS	VS	()	
		KASTURI DIXIT		//	
266	D-WP(C)/4454/2026	LALATENDU PRATAP DEO	AMITAV TRIPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/4455/2026	VARTHANA FINANCE PRIVATE LIMITED, BANGALORE	AMITAV TRIPATHY	//	
		VS	VS	()	
		THE CHIEF JUDICIAL MAGISTRATE, GANJAM		//	
268	D-WP(C)/4456/2026	PRASANTA KUMAR SAHOO	DILLIP KUMAR MOHANTY	//	
		VS	VS	()	
		UNION OF INDIA		//	
269	D-WP(C)/4457/2026	ROHIT KUMAR PRADHAN	SUSHANTA KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/4458/2026	VARTHANA FINANCE PRIVATE LIMITED, BANGALORE	AMITAV TRIPATHY	//	
		VS	VS	()	
		THE CHIEF JUDICIAL MAGISTRATE, JAJPUR		//	
271	D-WP(C)/4459/2026	MADHUSUDAN NAYAK	SRIKAR KUMAR RATH	//	
		VS	VS	()	
		STATE BANK OF INDIA, CUTTACK		//	
272	D-WP(C)/4464/2026	MOHAN SUNDER PANY	SUSHANTA KUMAR MISHRA	//	
		VS	VS	()	

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273	D-WP(C)/4466/2026	STATE OF ODISHA SAHID ALAM KHAN VS	ASHOK KUMAR SAHOO VS	// // ()	AOD20240000557C202600007
274	D-WP(C)/4467/2026	STATE OF ODISHA GOURI MANIPATRA VS	NRUSINGH CHARAN ROUT VS	// // ()	
275	D-WP(C)/4469/2026	STATE OF ODISHA HEMANTA KUMAR BEHERA VS	SRIKAR KUMAR RATH VS	// // ()	
276	D-WP(C)/4472/2026	UNION OF INDIA BANSIDHAR PANIGRAHI VS	TUSHAR KANTA NAYAK VS	// // ()	
277	D-WP(C)/4473/2026	STATE OF ODISHA NIHAR RANJAN MISHRA VS	BANSHIDHAR SATAPATHY VS	// // ()	
278	D-WP(C)/4474/2026	STATE OF ODISHA BIRANCHI NARAYAN SAMAL VS	TUSHAR KANTA NAYAK VS	// // ()	
279	D-WP(C)/4475/2026	STATE OF ODISHA MUKESH KUMAR JENA VS	GOUTAM KUMAR ACHARYA VS	// // ()	
280	D-WP(C)/4476/2026	SNEHARANI BADASETH DEBAKI BEHERA VS	TUSAR KANTA MAHANTA VS	// // ()	
281	D-WP(C)/4477/2026	STATE OF ODISHA PRADEEP KUMAR MAHANTA VS	BANSHIDHAR SATAPATHY VS	// // ()	
282	D-WP(C)/4478/2026	STATE OF ODISHA MANJULATA SAHOO VS	TUSAR KANTA MAHANTA VS	// // ()	
283	D-WP(C)/4479/2026 WP(C)/3653/2026	STATE OF ODISHA NIRUPAMA SAHOO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// // () //	

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284	D-WP(C)/4480/2026	FIROZ KUMAR TURUK VS ADDL. STATE TAX OFFICER, CT AND GST, KORAPUT CIRCLE	ITISHREE TRIPATHY VS	// ()	
285	D-WP(C)/4483/2026	DEBRAJ MOHANTY VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// ()	
286	D-WP(C)/4484/2026	ABHIMANYU SETHI VS STATE OF ODISHA	SANDIPANI NAYAK VS	// ()	
287	D-WP(C)/4485/2026	JANGYA NARAYAN NAYAK VS STATE OF ODISHA	SANDIPANI NAYAK VS	// ()	
288	D-WP(C)/4487/2026	PURNA CHANDRA MOHARANA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// ()	
289	D-WP(C)/4488/2026	M/S. CRUSHADERS TECH SOLUTION LLP, KHANDAGIRI VS SUPERINTENDENT GST AND CENTRAL EXCISE, BHUBANESWAR II DIVISION	PRAKASH KUMAR JENA VS	// ()	
290	D-WP(C)/4489/2026	SHYAMA SUNDAR PANDA VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// ()	
291	D-WP(C)/4490/2026	JITENDRA PRADHAN VS UNION OF INDIA	BIKRAM CHANDRA GHADAI VS	// ()	
292	D-WP(C)/4491/2026	M/S BIRAJA ELECTRICALS AND CONSTRUCTION VS ADDITIONAL COMMISSIONER OF STATE TAX (APPEAL)	KAJAL SAHOO VS	// ()	AOR20220001613C202600017
293	D-WP(C)/4492/2026	LADI GOURISANKAR PRASAD VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// ()	AOR20220001631C202600023
294	D-WP(C)/4493/2026	PRASHANTA KUMAR SWAIN VS STATE OF ODISHA	NISHIKANTA MISHRA VS	// ()	
295	D-WP(C)/4495/2026	MADHUSUDAN SETH	AMIT PRASAD BOSE	//	

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	WP(C)/3690/2026	VS THE STATE OF ODISHA	VS	() //	
296	D-WP(C)/4496/2026	DEEPANJALI NAYAK VS ZONAL MANAGER, BANK OF BARODA	NIRMAL RANJAN ROUSTRAY VS	// ()	AOD20240000714C202600002
297	D-WP(C)/4497/2026	M/S MAA SARBAMANGALA ENTERPRISES VS SUPERINTENDENT, KORAPUT CIRCLE	KAJAL SAHOO VS	// ()	AOR20220001613C202600016
298	D-WP(C)/4498/2026	SHYAMALENDRA KUMAR SINGHABABU VS STATE OF ODISHA	MONOMOY BASU VS	// ()	
299	D-WP(C)/4499/2026 WP(C)/3655/2026	ANAND SHARMA VS STATE OF ODISHA	AGNIHOTRA SAHU VS	// ()	
300	D-WP(C)/4500/2026	SANJUBALA SINGH VS STATE OF ODISHA	MANAS PATI VS	// ()	AOR20220001535C202600019
301	D-WP(C)/4501/2026	SURASEN SAHU VS STATE OF ODISHA	MANAS PATI VS	// ()	AOR20220001535C202600020
302	D-WP(C)/4502/2026	PRAVAKAR MOHAPATRA VS STATE OF ODISHA	MANAS PATI VS	// ()	AOR20220001535C202600021
303	D-WP(C)/4503/2026	JAYARAJ SAMANTARAY VS ASST SETTLEMENT OFFICER, JOBRA CUTTACK	GOPINATH MISHRA VS	// ()	
304	D-WP(C)/4504/2026 WP(C)/3715/2026	DHARMAPRIYA SETHI VS PRINCIPAL SECY. TO GOVT.CUM COMMISSIONER, HOUSING AND URBAN DEVELOPMENT, BHUBANESWAR	SWAPNA KUMAR OJHA VS	// ()	
305	D-WP(C)/4507/2026	SACHIDANANDA MISHRA VS STATE OF ODISHA	TRILOCHAN NANDA VS	// ()	
306	D-WP(C)/4509/2026	M/S TAPAN KUMAR MOHANTY, TELANGA BAZAR, CUTTACK VS	RAJESH KUMAR JENA VS	// ()	

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307	D-WP(C)/4517/2026	COMMISSIONER (APPEAL), GST, CENTRAL EXCISE AND CUSTOMS, CENTRAL REVENUE BUILDING, BBSR UMAKANTA OJHA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	
308	D-WP(C)/4518/2026 WP(C)/3693/2026	ADEITYA MANDAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
309	D-WP(C)/4519/2026	RABINDRA KUMAR SAHOO VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //	
310	D-WP(C)/4520/2026	MANAS RANJAN SETHY VS THE ODISHA INFORMATION COMMISSION, BHUBANESWAR	GYANENDRA KUMAR TRIPATHY VS	// 0 //	
311	D-WP(C)/4522/2026	DILEEP KUMAR ROUT VS REGIONAL TRANSPORT OFFICER, ANGUL	ARIJEET MISHRA VS	// 0 //	
312	D-WP(C)/4523/2026	TRINATH DASH @ TRINATH BHARATI DASH VS THE COLLECTOR, DEOGARH	SURESH KUMAR JENA VS	// 0 //	
313	D-WP(C)/4524/2026	PURNA CHANDRA PRUSTY VS THE COLLECT, DEOGARH	SURESH KUMAR JENA VS	// 0 //	
314	D-WP(C)/4525/2026	BIRANCHI MEHER VS THE COLLECTOR, DEOGARH	SURESH KUMAR JENA VS	// 0 //	
315	D-WP(C)/4527/2026	PRASANJIT KUANR @ KUNWAR VS THE COLLECTOR, DEOGARH	SURESH KUMAR JENA VS	// 0 //	
316	D-WP(C)/4528/2026	SEKHAR SETHY VS THE COLLECTOR, KENDRAPARA	ARIJEET MISHRA VS	// 0 //	
317	D-WP(C)/4529/2026	ROSALIN @ ROSALINI MOHANTY VS STATE OF ODISHA	SANKET KANUNGO VS	// 0 //	

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318	D-WP(C)/4530/2026	DILEEP KUMAR ROUT VS REGIONAL TRANSPORT OFFICER, ANGUL	ARIJEET MISHRA VS	// 0 //	
319	D-WP(C)/4532/2026	DILEEP KUMAR ROUT VS R.T.O.,ANGUL	ARIJEET MISHRA VS	// 0 //	
320	D-WP(C)/4533/2026	M/S BISWA RANJAN SAMAL, KEONJHAR VS THE CHIEF COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK	ASHISH KUMAR SAMAL VS	// 0 //	
321	D-WP(C)/4535/2026	SHARAT CHANDRA PANIGHRAHI VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //	
322	D-WP(C)/4536/2026	RAKESH KUMAR SAHOO VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //	
323	D-WP(C)/4537/2026	M/S.HIMMAT SELF HELP GROUP, BHADRAK VS STATE OF ODISHA	AMITAV DAS VS	// 0 //	
324	D-WP(C)/4538/2026	HARAPRIYA PURI VS COMMISSIONER, BHUBANESWAR MUNICIPAL CORPORATION	PRAVASHA PUJAREE PARIDA VS	// 0 //	
325	D-WP(C)/4539/2026	BHAWANI SHANKAR NAIK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
326	D-WP(C)/4542/2026	AGASTI KHARSEL VS THE BRANCH MANAGER, ODISHA GRAMEEN BANK, JHARSUGUDA	RUPESH KUMAR KANUNGO VS	// 0 //	
327	D-WP(C)/4543/2026	AJAYA KUMAR PRAHARAJ VS IREL(INDIA)LTD, MUMBAI	SANJEEV UDGATA VS	// 0 //	
328	D-WP(C)/4544/2026	SHYAMALATA AGRAWAL VS RAJ KUMAR SARAFF	PANKAJ KUMAR JAIN VS	// 0 //	
329	D-WP(C)/4545/2026	KUMARI RAJALAXMI	MANAS PATI	//	AOR20220001535C202600018

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		VS	VS	()	
330	D-WP(C)/4546/2026	STATE OF ODISHA SWATI MOHAPATRA	MANAS PATI	//	AOR20220001535C202600016
		VS	VS	()	
331	D-WP(C)/4547/2026	STATE OF ODISHA KALU CHARAN BEHERA	MANAS PATI	//	AOR20220001535C202600017
		VS	VS	()	
332	D-WP(C)/4548/2026	STATE OF ODISHA MANORANJAN SAHOO	ATUL TRIPATHY	//	AOD20240000618C202600019
		VS	VS	()	
333	D-WP(C)/4552/2026	STATE OF ODISHA BHAGYABATI ROUT	SUKANTA KUMAR MISHRA	//	
		VS	VS	()	
334	D-WP(C)/4553/2026	STATE OF ODISHA MANORANJAN SAHOO	ATUL TRIPATHY	//	AOD20240000618C202600020
		VS	VS	()	
335	D-WP(C)/4554/2026	STATE OF ODISHA S K KUDUS	AMIT PATTNAIK	//	AOD20220004423C202600005
		VS	VS	()	
336	D-WP(C)/4555/2026	ASSESSMENT UNIT, INCOME TAX DEPARTMENT SWAGATIKA MISHRA	SUKANTA KUMAR MISHRA	//	
		VS	VS	()	
337	D-WP(C)/4556/2026	STATE OF ODISHA M/S SHIVAM DISTRIBUTORS	ATUL TRIPATHY	//	AOD20240000618C202600017
		VS	VS	()	
338	D-WP(C)/4557/2026	STATE OF ODISHA SHIVAM DISTRIBUTORS	Atul Tripathy	//	AOD20240000618C202600015
		VS	VS	()	
339	D-WP(C)/4558/2026	STATE OF ODISHA MANORANJAN SAHOO	Atul Tripathy	//	AOD20240000618C202600021
		VS	VS	()	
340	D-WP(C)/4560/2026	STATE OF ODISHA SHIVAM DISTRIBUTORS	Atul Tripathy	//	AOD20240000618C202600016
		VS	VS	()	

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341	D-WP(C)/4561/2026	STATE OF ODISHA M/S. UNIGEO TECHNOLOGIES PRIVATE LIMITED, BALASORE	ANAND K LAL AGARWAL	// //	
		VS	VS	()	
342	D-WP(C)/4562/2026	ASSISTANT COMMISSIONER OF STATE TAX, BALASORE CIRCLE TIKINA TRIPATHY	SUKANTA KUMAR MISHRA	// //	
		VS	VS	()	
343	D-WP(C)/4563/2026	STATE OF ODISHA BIJAY KUMAR NAYAK	Bijay Kumar Nayak	// //	LOD20260000036C202600004
		VS	VS	()	
344	D-WP(C)/4565/2026	STATE OF ODISHA JAGATESWAR NAYAK	SUKANTA KUMAR MISHRA	// //	
		VS	VS	()	
345	D-WP(C)/4566/2026	STATE OF ODISHA Bhabagrahi Barik	Janakalyana Mohanty	// //	AOD20220001936C202600003
		VS	VS	()	
		Chief Commissioner, CGST and Central Excise, Odisha		//	
346	D-WP(C)/4567/2026	DOLA GOBINDA BEHERA	KUNAL KUMAR SWAIN	// //	
		VS	VS	()	
347	D-WP(C)/4568/2026	STATE OF ODISHA SURAMA JANI	RASHMI KANTA ACHARYA	// //	
		VS	VS	()	
348	D-WP(C)/4571/2026	THE COMMISSIONER FOR EMPLOYEES COMPENSATION CUM DIVISIONAL LABOUR COMMISSIONER, NAYAGARH MAA BRAHAMANI DEVI STONE CRUSHER	CHITRASEN PARIDA	// //	AOR20220001432C202600001
		VS	VS	()	
349	D-WP(C)/4572/2026	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS KAMALAKANTA GHOSH	SUKANTA KUMAR MISHRA	// //	
		VS	VS	()	
350	D-WP(C)/4573/2026	STATE OF ODISHA TAPAN KUMAR BARAL	Soubhagya Kumar Rath	// //	AOR20220004309C202600008
		VS	VS	()	
		SUB COLLECTOR		//	
351	D-WP(C)/4574/2026	ANAM CHARAN JENA	SAROJA KANTA SAMAL	// //	
		VS	VS	()	
		STATE OF ODISHA		//	

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352	D-WP(C)/4575/2026	SIBA NARAYAN BEHERA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
353	D-WP(C)/4576/2026	RABINDRA KUMAR SWAIN VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //	
354	D-WP(C)/4577/2026	SANJIB KUMAR DAS VS STATE OF ODISHA	PRAJNA SARITA MOHANTY VS	// 0 //	
355	D-WP(C)/4578/2026	SUJATA PANDA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //	
356	D-WP(C)/4580/2026	M/S.PRASANT KUMAR, CUTTACK VS ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //	
357	D-WP(C)/4583/2026	ASIM PATEL VS MAHANADI COALFIELDS LTA., SAMBALPUR	UPENDRA KUMAR SAMAL VS	// 0 //	
358	D-WP(C)/4584/2026	SAROJINI MOHAPATRA VS STATE OF ODISHA	LINGARAJ DASH VS	// 0 //	
359	D-WP(C)/4585/2026	PRADEEP KUMAR SAMANTARAYA VS ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, SIRIPUR CHOWK, BHUBANESWAR	SAROJA KANTA SAMAL VS	// 0 //	
360	D-WP(C)/4587/2026	PRAKASINI PATEL VS MAHANADI COALFIELDS LTD., SAMBALPUR	UPENDRA KUMAR SAMAL VS	// 0 //	
361	D-WP(C)/4588/2026	PRASANT KUMAR NAYAK VS UNION OF INDIA	DIPTIRANJAN MOHAPATRA VS	// 0 //	
362	D-WP(C)/4589/2026	ASWINI KUMAR PATEL VS MAHANADI COALFIELDS LTD., SAMBALPUR	UPENDRA KUMAR SAMAL VS	// 0 //	
363	D-WP(C)/4590/2026	M/S JODABADIA MIP PANI PANCHAYAT NO 2 TUMBUKHA, DHANSAMOHANTY	UPENDRA KUMAR SAMAL VS	// 0 //	

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		VS	VS	()	
364	D-WP(C)/4591/2026	THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICE TAX, CUTTACK, ODISHA			
		TRILOCHAN SAHU	SANTOSH KUMAR NANDA	//	
		VS	VS	()	
365	D-WP(C)/4593/2026	STATE OF ODISHA		//	
		BHARATI RAY	UPENDRA KUMAR SAMAL	//	
		VS	VS	()	
		MAHANADI COALFIELDS LTD., SAMBALPUR		//	
366	D-WP(C)/4594/2026	SUJATA ROUT	ASHOK KUMAR SARANGI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-WP(C)/4596/2026	SUBRAT KUMAR RAY	UPENDRA KUMAR SAMAL	//	
		VS	VS	()	
		MAHANADI COALFIELDS LTD., SAMBALPUR		//	
368	D-WP(C)/4598/2026	MENAKA MOHARANA	BIPLABA P.B. BAHALI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-WP(C)/4599/2026	PRADIPTA KUMAR SAHOO	TRILOCHAN PANIGRAHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-WP(C)/4600/2026	JAYANTI BHINSAL	UPENDRA KUMAR SAMAL	//	
		VS	VS	()	
		MAHANADI COALFIELDS LTD., SAMBALPUR		//	
371	D-WP(C)/4601/2026	ANANGA BHIMA BISWAL	HARIPAD MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-WP(C)/4604/2026	RASMITA SAHOO	TANMAY MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-WP(C)/4605/2026	ANANGA BHIMA BISWAL	HARIPAD MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-WP(C)/4607/2026	MANAS RANJAN RANA	SAMEER KUMAR DAS	//	
		VS	VS	()	

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375	D-WP(C)/4608/2026	STATE OF ODISHA DEBENDRANATH RATH VS	BISWABIHARI MOHANTY VS	// // 0	
376	D-WP(C)/4609/2026	STATE OF ODISHA TILOTTAMA MOHANTY VS	AJAYA KUMAR TRIPATHY VS	// // 0	
377	D-WP(C)/4611/2026	STATE OF ODISHA PRAMOD KUMAR PRADHAN VS	SAMEER KUMAR DAS VS	// // 0	
378	D-WP(C)/4612/2026	STATE OF ODISHA ANANGA BHIMA BISWAL VS	HARIPAD MOHANTY VS	// // 0	
379	D-WP(C)/4613/2026	STATE OF ODISHA GOBINDA CHANDRA SAHOO VS	AJAYA KUMAR TRIPATHY VS	// // 0	
380	D-WP(C)/4614/2026	STATE OF ODISHA LIPINA MAHARANA VS	SAMEER KUMAR DAS VS	// // 0	
381	D-WP(C)/4615/2026	STATE OF ODISHA ANANGA BHIMA BISWAL VS	HARIPAD MOHANTY VS	// // 0	
382	D-WP(C)/4617/2026	STATE OF ODISHA GOUTAM SAMANTARAY VS	SUNIL KUMAR PANDA VS	// // 0	
383	D-WP(C)/4619/2026	STATE OF ODISHA MONALISA ROUT VS	SAMEER KUMAR DAS VS	// // 0	
384	D-WP(C)/4623/2026	STATE OF ODISHA BIJAY KUMAR ROUT VS	SHIVSANKAR MOHANTY VS	// // 0	
385	D-WP(C)/4627/2026	THE STATE OF ODISHA BINOD KUMAR DAS VS	SAMEER KUMAR DAS VS	// // 0	
		STATE OF ODISHA		//	

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386	D-WP(C)/4630/2026	ASHOK KUMAR RAY VS THE STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// () //	
387	D-WP(C)/4631/2026	SANKARSAN BEHERA VS STATE OF ODISHA	Ashutosh Mallik VS	// () //	AOR20220003999C202600001
388	D-WP(C)/4633/2026	PRADEEP KUMAR PATRA VS UNION BANK OF INDIA	NITYA RANJAN SAHOO VS	// () //	AOD20220004393C202600001
389	D-WP(C)/4635/2026	SREEMAA SUPPLIER VS STATE OF ODISHA	Prabodha Chandra Nayak VS	// () //	AOR20220001657C202600012
390	D-WP(C)/4637/2026	KALINGA WARRIORS VS STATE OF ODISHA	Prabodha Chandra Nayak VS	// () //	AOR20220001657C202600013
391	D-WP(C)/4640/2026	GMG SYSTEM PRIVATE LTD VS CENTRAL BOARD OF DIRECT TAXES, CBDT	CHITRASEN PARIDA VS	// () //	AOR20220001432C202600002
392	D-WP(C)/4641/2026	NRUSINGH PRASAD DASH VS STATE OF ODISHA	Krishna Chandra Sahu VS	// () //	AOD20250000180C202600015
393	D-WP(C)/4642/2026	NAIMUN BIBI VS CHIEF MANAGER CUM AUTHORISED OFFICER	ASHOK KUMAR SAHOO VS	// () //	AOD20240000557C202600008
394	D-WP(C)/4643/2026	PRADEEP KUMAR DASH VS STATE OF ODISHA	Krishna Chandra Sahu VS	// () //	AOD20250000180C202600016
395	D-WP(C)/4645/2026	SHRI MANAS RANJAN PRADHAN VS SECRETARTY TO GOVT OF INDIA	Jyoti Ranjan Behera VS	// () //	AOR20220001586C202600008
396	D-WP(C)/4647/2026	CHUDAMANI NAG VS STATE OF ODISHA	JAYADEBA BEHERA VS	// () //	AOD20240000366C202600017
397	D-WP(C)/4648/2026	SWAPNITA DAS	SUBHADUTTA ROURTRAY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/4649/2026	GOLAP INSTITUTE OF MEDICAL SCIENCE, RADHARMA	RAMANURASU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/4653/2026	MAYADHAR BASANTIA	SRITAM KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/4654/2026	PARTHASARATHI PRADHAN	SUBHRAJEET JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/4656/2026	RABINDRA PATRA	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/4658/2026	ORISSA COLLIERIES MAZDOOR SANGHA, ANGUL	SAIBRATA RATH	//	
		VS	VS	0	
		UNION OF INDIA		//	
403	D-WP(C)/4659/2026	PRAFULLA KUMAR MOHAPATRA	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/4664/2026	JANAK RAM PATEL	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/4665/2026	PRATIKSHYA DEHURY	NALINI KANTA SAHOO	//	
		VS	VS	0	
		STATE BANK OF INDIA, HINGULA AREA, MAHENDRAPUR, ANGUL		//	
406	D-WP(C)/4666/2026	RAMA CHANDRA BHOI	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/4669/2026	SATHA SETHY	RAGHUNATH DASMOHAPATRA	//	
		VS	VS	0	
		COLLECTOR, NAYAGARH		//	
408	D-WP(C)/4671/2026	RAMESH MALICK	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	

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409	D-WP(C)/4672/2026	STATE OF ODISHA BICHITRA NARAYAN MISHRA VS UNION OF INDIA	SIDHARTHA SANKAR RAY (2) VS	// // 0 //	
410	D-WP(C)/4673/2026	BANOJ KUMAR NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
411	D-WP(C)/4676/2026	SHESADEVA SINGH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
412	D-WP(C)/4677/2026	PUSHPA PAIKA VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //	
413	D-WP(C)/4678/2026	MUSI BARIK VS DAMAYANTI JENA	BHAGABAT PRASAD RATH VS	// 0 //	
414	D-WP(C)/4679/2026	NIRUPAMA MOHANTY VS STATE OF ODISHA	BIRAJA PRASAD TRIPATHY VS	// 0 //	
415	D-WP(C)/4681/2026	RATNAKAR SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
416	D-WP(C)/4684/2026	PRABIR KUMAR OJHA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
417	D-WP(C)/4685/2026	KALYANI BARAL VS SAMEER KUMAR NAYAK	BHAGABAT PRASAD RATH VS	// 0 //	
418	D-WP(C)/4686/2026	PRIYA RANJAN JENA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
419	D-WP(C)/4688/2026	SOUBHAGINI DAS VS THE STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //	

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420	D-WP(C)/4690/2026	NATABAR SETHY VS COLLECTOR, NAYAGARH	RAGHUNATH DASMOHAPATRA VS	// ()	
421	D-WP(C)/4691/2026	MIHIR JENA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	// ()	
422	D-WP(C)/4693/2026	UPENDRA BEHERA VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	// ()	
423	D-WPCRL/3427/2026	K. CHANDRA SHEKHAR RAO VS STATE OF ORISSA	SARAT BEHERA VS	// ()	AOD20220001891C202600001
424	D-ABLAPL/3419/2026	SANTOSH SETHI VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MAHAKALPARA /355 /2025 ()	AOR20220003509C202600012
425	D-ABLAPL/3423/2026	GANI JENA @ NARENDRA JENA VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	JALESWAR /544 /2023 ()	AOR20220001087C202600003
426	D-ABLAPL/3424/2026	SUJATA PATTANAIK VS STATE OF ODISHA	DIPTI REKHA NANDA VS	JAGATSINGPUR /1192 /2024 ()	AOR20220003722C202600031
427	D-ABLAPL/3425/2026	SOHEL SK VS STATE OF ODISHA	BISWARANJAN DALAI VS	JAGATSINGPUR /955 /2025 ()	AOR20220003722C202600030
428	D-ABLAPL/3431/2026	HIMANSHU SEKHAR NAYAK VS STATE OF ODISHA	DHANANJAYA NAYAK VS	TIRTOL /49 /2026 ()	
429	D-ABLAPL/3433/2026	NABARATNA PATRA VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /409 /2025 ()	
430	D-ABLAPL/3436/2026	SUNIL BEHERA @ SUNIL KUMAR BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /676 /2024 ()	
431	D-ABLAPL/3437/2026	GUMUTI DIGAL	SATYAJIT MOHAPATRA	KHAJURIPADA /10 /2026	

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		VS	VS	()	
432	D-ABLAPL/3439/2026	STATE OF ODISHA BIDESHI JANI	UMAKANTA BARIK	KHALLIKOTE /29 /2026	
		VS	VS	()	
433	D-ABLAPL/3440/2026	STATE OF ODISHA PRAMOD SWAIN	KARUNAKAR GAYA	ASTARANGA /16 /2026	
		VS	VS	()	
434	D-ABLAPL/3444/2026 ABLAPL/1473/2026	STATE OF ODISHA PAPU KUMAR BEHERA	MITHUN DAS	KEONJHAR SADAR /47 /2026	
		VS	VS	()	
435	D-ABLAPL/3445/2026	STATE OF ODISHA DILLIP @ DILLIP KUMAR BHUYAN	PRIYA RANJAN SINGH	NIHALPRASAD /19 /2026	
		VS	VS	()	
436	D-ABLAPL/3448/2026	STATE OF ODISHA HADAPA SHIVA @ H. SIVA	BIRAJA PRASANNA DAS	CHANDILI /35 /2026	
		VS	VS	()	
437	D-ABLAPL/3449/2026	STATE OF ODISHA ACHUTA MOHANTY	BICHITRA NARAYANA SATAPATHY	KUJANGA /293 /2025	
		VS	VS	()	
438	D-ABLAPL/3454/2026	STATE OF ODISHA SAGAR KUMAR SAHANI @ AMAR KUMAR SAHANI	AMITAV TRIPATHY	PHULBANI SADAR /209 /2023	
		VS	VS	()	
439	D-ABLAPL/3456/2026	STATE OF ODISHA SAGAR KUMAR SAHANI @ AMAR KUMAR SAHANI	AMITAV TRIPATHY	PHULBANI SADAR /115 /2024	
		VS	VS	()	
440	D-ABLAPL/3459/2026	STATE OF ODISHA LAXMIDHAR SAHOO	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
441	D-ABLAPL/3460/2026	STATE OF ODISHA BHAGIRATHI SATPATHY	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
442	D-ABLAPL/3461/2026	STATE OF ODISHA SADANANDA PANDA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	

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443	D-ABLAPL/3463/2026	STATE OF ODISHA LAXMI NRUSINGHA SAHU @ LAKSHMI NRUSINGHA SAHU	ASHWAGYA KUMAR DASH	// GOSANINUAGAM /38 /2026	AOR20220001631C202600028
		VS	VS	()	
444	D-ABLAPL/3465/2026	STATE OF ODISHA RAJANI RANI SAHOO @ RAJANI SAHOO	UMESH KUMAR LENKA	// KHURDA MODEL /42 /2026	
		VS	VS	()	
445	D-ABLAPL/3467/2026	STATE OF ODISHA SAROJ KUMAR PRUSTY	UMESH KUMAR LENKA	// KHURDA MODEL /42 /2026	
		VS	VS	()	
446	D-ABLAPL/3468/2026	STATE OF ODISHA RAGHUNATH SAHOO	ASHWARIYA DASH	// MOTANGA /4 /2026	AOD20240000012C202600026
		VS	VS	()	
447	D-ABLAPL/3469/2026	STATE OF ODISHA SUNIL BEHERA @ SUNIL KUMAR BEHERA	JYOTIRMAYA SAHOO	// RAMBHA (KHALLIKOTE) /669 /2024	
		VS	VS	()	
448	D-ABLAPL/3470/2026	STATE OF ODISHA SANTOSH ROUT	GOUTAM CHARAN ROUT	// MARKAT NAGAR /242 /2025	
		VS	VS	()	
449	D-ABLAPL/3472/2026	STATE OF ODISHA BIKARTTAN HASDA	BIKRAM CHANDRA GHADEI	// / /0	
		VS	VS	()	
450	D-ABLAPL/3475/2026	STATE OF ODISHA(VIG.) AMIR BHADUR	JYOTIRMAYA SAHOO	// BADABAZAR /635 /2025	
		VS	VS	()	
451	D-ABLAPL/3476/2026	STATE OF ODISHA KARTIKESWAR ROUT @ BUNTY	ABINASH ACHARYA	// LAXMISAGAR P.S. /758 /2025	
		VS	VS	()	
452	D-ABLAPL/3477/2026	STATE OF ODISHA ARUNIBALA SETHY	SAILAZA NANDAN DAS	// NIKIRAI /300 /2025	
		VS	VS	()	
453	D-ABLAPL/3478/2026	STATE OF ODISHA RANJIT KAR	AJIT KUMAR SAHOO	// BHANDARIPOKHARI /34 /2026	AOR20220001563C202600017
		VS	VS	()	
		STATE OF ODISHA		//	

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454	D-ABLAPL/3480/2026	ABHIJIT HALDAR VS STATE OF ODISHA	ASIT KUMAR JENA VS	PODIA PS /128 /2025 () //	
455	D-ABLAPL/3481/2026	DILLIP KUMAR NAYAK VS STATE OF ODISHA	ASIT KUMAR JENA VS	TANGI /31 /2026 () //	
456	D-ABLAPL/3482/2026	NITESH PRADHAN VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	CHHENDIPADA /468 /2025 () //	
457	D-ABLAPL/3483/2026	MANKU MAJHI VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	CHHENDIPADA /524 /2023 () //	
458	D-ABLAPL/3484/2026	KUSHALESWAR DANG VS STATE OF ODISHA	PRATYUSHA NAIDU VS	PUINTALA /256 /2025 () //	
459	D-ABLAPL/3485/2026	SURESH DAS VS STATE OF ODISHA	SEJAL NAYAK VS	RAJKANIKA /196 /2023 () //	
460	D-ABLAPL/3486/2026	GOPALI NATH @ GOPABANDHU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAMACHANDRAPUR /357 /2025 () //	AOR20220001631C202600029
461	D-ABLAPL/3487/2026	DILLIP KUMAR NAYAK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	KHARABEL NAGAR P.S. /26 /2026 () //	
462	D-ABLAPL/3491/2026	SWARNALATA DAS @ DALI DAS VS STATE OF ODISHA	SAKTI PRASAD DAS VS	BHARATPUR PS /871 /2025 () //	
463	D-ABLAPL/3492/2026	BALARAM PRADHAN VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /365 /2025 () //	
464	D-ABLAPL/3493/2026	TAPAN BARIK VS STATE OF ODISHA	ALOK KUMAR PANDA VS	DAITARI /107 /2025 () //	
465	D-ABLAPL/3494/2026	TAPAS MANDAL	BHOLANATH SAHA	M.V.79 /156 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
466	D-ABLAPL/3496/2026	PAPU SINGH	SMRUTI RANJAN ROUT	NISCHINTAKOILI /5 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-ABLAPL/3497/2026	RAJESH KUMAR ROUT	SMRUTI RANJAN ROUT	DHARMASALA /24 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-ABLAPL/3502/2026	KANHU @ KAHNU CHARAN PALTASINGH	ASIT KUMAR JENA	BRAHMAGIRI /19 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-ABLAPL/3505/2026	BIGHNA HARIJAN	ARIJEET MISHRA	KUNDRA /154 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-ABLAPL/3510/2026	GOPINATH SAHOO	ARIJEET MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-ABLAPL/3512/2026	DIPTI RANJAN SAHOO	SATYA RANJAN MULIA	DHENKANAL TOWN /247 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-ABLAPL/3514/2026	KIRAN DEVI JOSHI @ KIRAN DEBI JOSHI	BIBHUTI RANJAN MOHANTY	CAPITAL P.S. /72 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
473	D-ABLAPL/3516/2026	ARIYAN SUNA	T. NARAYANA MURTY	KORAPUT TOWN /5 /2026	AOR20220002995C202600006
		VS	VS	()	
		STATE OF ODISHA		//	
474	D-ABLAPL/3518/2026	KISHOR KISAN	RUDRA NARAYAN PARIJA	BARGAON /294 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
475	D-ABLAPL/3519/2026	GARUDADHWAJA DANDSENA @ GARUDWAJ @ GANESH	NEELA KISHORE PANDA	BODEN /18 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
476	D-ABLAPL/3521/2026	JAYANTA DAS @ BABULA	SUKANTA KUMAR NAYAK	SABARANG /17 /2026	
		VS	VS	()	

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477	D-ABLAPL/3524/2026	STATE OF ODISHA NARESH MAHANTA VS	NIKUNJA KUMAR ROUT VS	// CHOUDWAR /686 /2025 ()	
478	D-ABLAPL/3526/2026	STATE OF ODISHA RAKESH DALABEHERA @ RAKA VS	NIKUNJA KUMAR ROUT VS	// GOBINDAPUR /1 /2026 ()	
479	D-ABLAPL/3528/2026	STATE OF ODISHA TAPAS SAHOO@DHANURJAYA SAHU VS	KEDARNATH SAHOO VS	// BANTALA /7 /2026 ()	AOD20230000656C202600003
480	D-ABLAPL/3529/2026	STATE OF ODISHA LAXMI SAMAL @ LAKSHMI SAMAL VS	KASHINATH PATTANAIAK VS	// KHUNTUNI /260 /2025 ()	
481	D-ABLAPL/3532/2026	STATE OF ODISHA RAJENDRA PRASAD NAYAK VS	TRILOCHAN DASH VS	// ATHGARH /33 /2026 ()	AOR20220002374C202600010
482	D-ABLAPL/3537/2026	STATE OF ODISHA JATTADHARI SAMANTARAY VS	MRITUNJAY BANERJEE VS	// PURI SADAR /68 /2026 ()	
483	D-ABLAPL/3539/2026	STATE OF ODISHA SURENDRA KUMAR SAHOO VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
484	D-ABLAPL/3540/2026	STATE OF ODISHA RABI @ RABINDRA SAHOO VS	MRITUNJAY BANERJEE VS	// SATYABADI /37 /2026 ()	
485	D-ABLAPL/3544/2026	STATE OF ODISHA NIRUPAMA MISHRA VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
486	D-ABLAPL/3547/2026	STATE OF ODISHA MD. IMRAN KAMDAR VS	DIBYA PRAKASH MISHRA VS	// DHANUPALI /508 /2024 ()	AOR20220002454C202600020
487	D-ABLAPL/3549/2026	STATE OF ODISHA KALINGA KESHARI ROUT VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
		STATE OF ODISHA		//	

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488	D-ABLAPL/3550/2026	DHULESWAR ROUT VS STATE OF ODISHA	PARSURAM DAS VS	CUTTACK SADAR /35 /2026 () //	
489	D-ABLAPL/3552/2026	BIJAYA SENAPATI VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	BIDANASI /7 /2026 () //	
490	D-ABLAPL/3555/2026	PUSPALATA BEHURA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// () //	AOR20220001736C202600015
491	D-ABLAPL/3556/2026	PAPU BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	RENGALI DAM SITE /166 /2023 () //	
492	D-ABLAPL/3557/2026	KANAK @ KANAKLATA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	TIHIDI /166 /2025 () //	
493	D-ABLAPL/3560/2026	TAMUS KHAN @ TAYAMUJ KHAN VS STATE OF ODISHA	MD. GOLAM MADANI VS	DHAMNAGAR /468 /2025 () //	
494	D-ABLAPL/3562/2026	BASANTA ORAM VS STATE OF ODISHA	DIPANKAR ACHARYA VS	PHULBANI TOWN /9 /2026 () //	
495	D-ABLAPL/3566/2026	BIDYADHAR ROUT VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	TIGIRIA /21 /2026 () //	
496	D-ABLAPL/3568/2026	BANI @ BANLATA BAIRIGANJAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /12 /2026 () //	
497	D-ABLAPL/3569/2026	PRASANNA KUMAR BEHERA VS STATE OF ODISHA	BISWAJIT PASAYAT VS	NAYAGARH SADAR /2 /2026 () //	
498	D-ABLAPL/3570/2026	HARAMANI DEI @ HARA ROUT VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	BRAHMAGIRI /34 /2026 () //	AOD20250001071C202600004
499	D-ABLAPL/3571/2026	BALARAM SAHU	MRUTYUNJAYA MAHARANA	SHERAGADA /33 /2026	AOR20220002077C202600002

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		VS	VS	()	
		STATE OF ODISHA		//	
500	D-ABLAPL/3572/2026	BICHITRA NAIK	JUGALA KISHORE PANDA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
501	D-ABLAPL/3573/2026	BIMAL PUNTIA @ BIMAL KUMAR PUNTIA	DIBYA JYOTI SAHOO	//	AOD20240000587C202600019
		VS	VS	()	
		STATE OF ODISHA		//	
502	D-ABLAPL/3576/2026	KAILASH CHANDRA BEHERA @ KALIA	SABYASACHI MISHRA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
503	D-ABLAPL/3580/2026	CHITIBABU SIRIMA @ CHITIBABU SIRMA	MANGU NANDY	CHITRAKONDA /96 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
504	D-ABLAPL/3583/2026	BHARATI BEHERA	PRANAY KUMAR MAHARAJ	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
505	D-ABLAPL/3586/2026	NARENDRA MAJHI	SIDHARTHA SANKAR RAY (2)	PADMAPUR /29 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
506	D-ABLAPL/3588/2026	SOMANATH GEMEL	AMULYA RATNA PANDA	MACHHKUND /57 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
507	D-ABLAPL/3590/2026	DWARIKANATH GOUDA	SIDHARTHA SANKAR RAY (2)	GOPALPUR /82 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
508	D-ABLAPL/3595/2026	SK. SABIR	LALITENDU BHUYAN	DAITARI /107 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
509	D-ABLAPL/3598/2026	SARANT MAJHI	PRASANTA KUMAR ROUTHAY	AMBADOLA /154 /2025	AOD20240000391C202600006
		VS	VS	()	
		STATE OF ODISHA		//	
510	D-ABLAPL/3601/2026	SAWAN @ SK. SABAN	MANAS KUMAR CHAND	KEONJHAR SADAR /396 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :02/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-ABLAPL/3602/2026	STATE OF ODISHA MITHUN MANDAL VS	MANAS KUMAR CHAND VS	// DIGAPAHANDI /235 /2023 ()	
512	D-ABLAPL/3604/2026	STATE OF ODISHA PURNA CHANDRA MOHANTY VS	MANAS KUMAR CHAND VS	// AIR FIELD P.S. /105 /2025 ()	
513	D-ABLAPL/3605/2026	STATE OF ODISHA SMILE BEHERA @ D.R.TRSHIT VS	MANAS KUMAR CHAND VS	// PHULBANI TOWN /344 /2025 ()	
514	D-ABLAPL/3606/2026	STATE OF ODISHA SAWAN @ SK. SABAN VS	MANAS KUMAR CHAND VS	// KEONJHAR SADAR /415 /2025 ()	
515	D-ABLAPL/3607/2026	STATE OF ODISHA JOYATI @ JYOTI MALLICK @ MALLIK VS	ABHISIDDHANTA SAHOO VS	// KANAS /295 /2025 ()	AOR20220000014C202600003
516	D-ABLAPL/3608/2026	STATE OF ODISHA SAWAN @ SK. SABAN VS	MANAS KUMAR CHAND VS	// KEONJHAR SADAR /424 /2025 ()	
517	D-ABLAPL/3610/2026	STATE OF ODISHA PATITA @ PATITAPABAN BARIK VS	MANAS KUMAR CHAND VS	// JANKIA P.S. /400 /2022 ()	
518	D-ABLAPL/3612/2026	STATE OF ODISHA BIPIN KUMAR SAMANTARAY VS	MANAS KUMAR CHAND VS	// BANAPUR P.S. /33 /2026 ()	
519	D-ABLAPL/3617/2026	STATE OF ODISHA ARJUN SINGH VS	BISHNU PRASAD PRADHAN VS	// BHANJPUR /364 /2025 ()	
520	D-ABLAPL/3620/2026	STATE OF ODISHA SK. TOFFIC @ TAFFIC VS	DHIRENDRA KUMAR MOHAPATRA VS	// SUNDARGARH TOWN /29 /2026 ()	
521	D-ABLAPL/3623/2026	STATE OF ODISHA MAHINDRA LUHA VS	SOUBHAGYA SWAIN VS	// // ()	AOR20220001296C202600013
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :02/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-ABLAPL/3625/2026	AYAN PRASAD RAY VS STATE OF ODISHA	SATYAM DAS PATTANAİK VS	JAJPUR TOWN /470 /2025 () //	
523	D-ABLAPL/3627/2026	SUJIT MUDULI @ SUJIT KUMAR MUDULI @ RAJA VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	PURI TOWN /52 /2026 () //	AOR20220000014C202600004
524	D-ABLAPL/3628/2026	AMULYA KUMAR MOHANTY VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	SAHID NAGAR P.S. /42 /2026 () //	
525	D-ABLAPL/3634/2026	JITU BEHERA VS STATE OF ODISHA	PANKAJ KUMAR SAHOO VS	MANCHESWAR P.S. /688 /2024 () //	
526	D-ABLAPL/3635/2026	G.SARAT CHANDRA REDDY @ TUNA REDDY VS STATE OF ODISHA	GYANA RANJAN DHAL VS	Maitri Vihar PS /502 /2025 () //	
527	D-ABLAPL/3636/2026	SANGRAM DAS VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	DHAULI PS /36 /2025 () //	
528	D-ABLAPL/3638/2026	MONALISA DAS VS STATE OF ODISHA	ASHOK KUMAR BEHERA(3) VS	PURIGHAT /31 /2026 () //	
529	D-ABLAPL/3639/2026	KULAMANI DIGAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 () //	
530	D-ABLAPL/3640/2026	NILAMANI BANDAKI VS STATE OF ODISHA	SK. ZAFARULLA VS	KANTAMAL /28 /2026 () //	
531	D-ABLAPL/3641/2026	BIJULI NAYAK @ KALU NAYAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA PS /550 /2025 () //	
532	D-ABLAPL/3642/2026	SK. RAHİL @ SK. SARFARAJ VS STATE OF ODISHA	SK. ZAFARULLA VS	PURUNABAZAR /25 /2026 () //	
533	D-ABLAPL/3643/2026	ANTARYAMI PANDA	LALIT KUMAR MAHARANA	KHARABEL NAGAR P.S. /572 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :02/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
534	D-ABLAPL/3644/2026	DHIRENDRA KUMAR PANDA	LALIT KUMAR MAHARANA	KHARABEL NAGAR P.S. /572 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
535	D-ABLAPL/3647/2026	RAJA SAMAL	BIBHU PRASAD DAS	PURIGHAT /408 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :02/02/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ITA/45593/2025 ITA/1/2026	ORISSA EDUCATIUON TRUST, BBSR MP	PRANAYA KUMAR MISHRA	1/2026
2	D-ARBP/11036/2024 ARBP/9/2024	BINAYA KUMAR NAIK MP		1/2026
3	D-ITA/45593/2025 ITA/1/2026	ORISSA EDUCATIUON TRUST, BBSR MP	PRANAYA KUMAR MISHRA	2/2026
4	D-ITA/45593/2025 ITA/1/2026	ORISSA EDUCATIUON TRUST, BBSR MP	PRANAYA KUMAR MISHRA	3/2026
5	D-ELPET/30912/2024 ELPET/19/2024	MANOJ KUMAR PANDA MP	M/S.DURGA PRASAD NANDA,SURYANSHI SRIVASTAVA	5/2026
6	D-RFA/251/2009 RFA/251/2009	KULAMANI BEHERA MP	M/S.S.P.MISRA, SOUMYA MISHRA	5/2026
7	D-OTAPL/44187/2025 OTAPL/3/2026	COMMISSIONER OF CUSTOMS (PREVENTIVE), MP	REASEN JENA MOHAPATRA, (SR. STANDING COUNSEL)	5/2026
8	D-CRP/4683/2026 CRP/ /	SANAT KUMAR DASH MP	SUKANTA KUMAR NAYAK	6/2026
9	D-ELPET/30912/2024 ELPET/19/2024	MANOJ KUMAR PANDA MP	M/S.DURGA PRASAD NANDA,SURYANSHI SRIVASTAVA	6/2026
10	D-MSA/3214/2026 MSA/ /	GRAND BAZAAR DEVELOPERS LLP, BBSR MP	SOUMYA MISHRA	15/2026
11	D-SA/295/1990 SA/295/1990	ANADI MP	M/S.S.MISHRA	17/2026
12	D-SA/295/1990 SA/295/1990	ANADI MP	M/S.S.MISHRA	18/2026
13	D-SA/295/1990 SA/295/1990	ANADI MP	M/S.S.MISHRA	19/2026
14	D-SA/295/1990 SA/295/1990	ANADI MP	M/S.S.MISHRA	20/2026
15	D-SA/295/1990 SA/295/1990	ANADI MP	M/S.S.MISHRA	21/2026
16	D-SA/295/1990 SA/295/1990	ANADI MP	M/S.S.MISHRA	22/2026
17	D-SA/295/1990 SA/295/1990	ANADI MP	M/S.S.MISHRA	23/2026
18	D-SA/295/1990 SA/295/1990	ANADI MP	M/S.S.MISHRA	24/2026
19	D-CRLMP/972/2026 CRLMP/42/2026	VICTIM CUM INFORMANT MP		25/2026
20	D-SA/295/1990 SA/295/1990	ANADI MP	M/S.S.MISHRA	25/2026
21	D-SA/295/1990 SA/295/1990	ANADI MP	M/S.S.MISHRA	26/2026
22	D-CRLMP/3430/2026 CRLMP/ /	SUSIL KUMAR BISWAL MP	SARADA PRASAD DASH	26/2026
23	D-CRLMP/3471/2026 CRLMP/ /	UGRASENA JENA MP	LINGARAJ SARANGI	27/2026
24	D-SA/37/2002 SA/37/2002	PARTHA SARATHI SAHOO MP	M/S.S.K.MISHRA	27/2026
25	D-JCRLA/39308/2025 JCRLA/250/2025	PRADEEP MALLIK @ TITUA MP	ADV.	28/2026
26	D-CRLMP/1599/2026	M/S. ISHWAR SINGH AND ASSOCIATES CONSULTANTS MP	CONSTRUCTION INT. LTD., BHUBANESWAR	

	CRLMP/96/2026	MP		28/2026
27	D-TRP(C)/4427/2026 TRP(C)/ /	ARCHANA PANDA MP	ARUNA NAYAK	28/2026
28	D-CRLMP/3564/2026 CRLMP/ /	TATA VENKAT MANISH MP	BISWAJIT PASAYAT	29/2026
29	D-JCRLA/39308/2025 JCRLA/250/2025	PRADEEP MALLIK @ TITUA MP	ADV.	29/2026
30	D-TRP(C)/4549/2026 TRP(C)/ /	GAYATRI MOHANTY MP	SIVA SANKAR CHAINI	29/2026
31	D-CRLMP/3592/2026 CRLMP/ /	PRADIP KUMAR APAT MP	ADHIRAJ MOHANTY	30/2026
32	D-TRP(C)/3958/2026 TRP(C)/25/2026	CHANDRAMA SAHU MP	RAJIB LOCHAN PATTNAIK	30/2026
33	D-TRP(C)/4696/2026 TRP(C)/ /	JHILLI SAHOO MP	LAXMIDHAR MAHAPATRA	31/2026
34	D-RVWPET/55374/2025 RVWPET/ /	D.M., SRIRAM GENERAL INSURANCE CO. LTD. MP	AMAM ALI KHAN	52/2026
35	D-RPFAM/4486/2026 RPFAM/ /	ARUN KUMAR SWAIN MP	ANJAN KUMAR JENA	63/2026
36	D-RPFAM/4622/2026 RPFAM/ /	MEGHARAJ BUDA MP	SUNIL KUMAR PANDA	64/2026
37	D-RPFAM/4662/2026 RPFAM/ /	HARI KRUSHNA MAHANTY MP	PRATIK NAYAK	65/2026
38	D-MATA/4419/2026 MATA/ /	DURGA PRASAD PATTNAIK MP	SRINIVAS MOHANTY	69/2026
39	D-MATA/55248/2025 MATA/38/2026	SNEHALATA BISOI @ PATRA MP	ABHIMANYU PARIDA	69/2026
40	D-MATA/51913/2025 MATA/40/2026	PRASANIKA SWAIN MP	AMIYA KUMAR MOHANTY	70/2026
41	D-MATA/107/2022 MATA/107/2022	SNIGDHA SUBHADARSINI MP	LALIT NARAYAN PATTNAIK	71/2026
42	D-CONTC/6254/2023 CONTC/6254/2023	GURUKUL GOURAB SAHOO MP	LAXMIKANTA MOHANTY	72/2026
43	D-MATA/4646/2026 MATA/ /	DEVYANI PANDA MP	KHETRA MOHAN MISHRA	72/2026
44	D-BLAPL/25947/2025 BLAPL/9021/2025	PRIYA RANJAN SWAIN MP		89/2026
45	D-BLAPL/717/2026 BLAPL/261/2026	SARJAN PUTEL MP	BIKASH KARNA	90/2026
46	D-BLAPL/39334/2025 BLAPL/13628/2025	HEMANTA KUMAR SWAIN MP	SURAJ MOHANTY	91/2026
47	D-BLAPL/676/2026 BLAPL/718/2026	MAGUNI @ SANJAY KUMAR ROUT @ SANDEB MP	DEBASUJAN DAS	92/2026
48	D-BLAPL/16561/2025 BLAPL/5821/2025	SADGURU SARAN PANDA MP		93/2026
49	D-FAO/53457/2025 FAO/50/2026	D.M., M/S.ORIENTAL INSURANCE CO. LTD. MP	PRANOD KUMAR TRIPATHY	102/2026
50	D-FAO/3380/2026 FAO/ /	MANDODARI SETHY MP	PRADEEP KUMAR MISHRA	103/2026
51	D-FAO/1150/2026 FAO/37/2026	D.M.,M/S. ORIENTAL INSURANCE CO. LTD. MP	RENUBEN SETHI	104/2026
52	D-FAO/4534/2026 FAO/ /	MANAGER, LEGAL, CHOLAMANDALAM MP	MS GENERAL INSURANCE CO. LTD.,KHORDHA	105/2026
53	D-FAO/4682/2026 FAO/ /	KAMLESH KUMAR SAHU @ KUMLESH KUMAR MP	KARUNAKAR DAS	106/2026
54	D-CRLREV/3426/2026 CRLREV/ /	SASWATA PATNAIK MP	LALITENDU MISHRA	160/2026
55	D-CRLREV/3441/2026 CRLREV/ /	ASHOK MANDAL MP	UMAKANTA BARIK	161/2026
56	D-CRLREV/3441/2026 CRLREV/ /	ASHOK MANDAL MP	UMAKANTA BARIK	162/2026
57	D-CRLREV/3498/2026 CRLREV/ /	GANGULA RAMESH MP	SOUBHAGYA KUMAR DASH	163/2026

58	D-CRLREV/3498/2026 CRLREV/ /	GANGULA RAMESH MP	SOUBHAGYA KUMAR DASH	164/2026
59	D-CRLREV/25216/2025 CRLREV/698/2025	KHAGAPATI NAYAK MP	SARBESWAR SAHU	165/2026
60	D-CRLREV/25216/2025 CRLREV/698/2025	KHAGAPATI NAYAK MP	SARBESWAR SAHU	166/2026
61	D-CRLREV/3543/2026 CRLREV/ /	ABHAYA KUMAR NAYAK @ ABHAYA NAYAK MP	KAMANI KANTA PATTANAIAK	167/2026
62	D-CRLREV/3543/2026 CRLREV/ /	ABHAYA KUMAR NAYAK @ ABHAYA NAYAK MP	KAMANI KANTA PATTANAIAK	168/2026
63	D-CRLREV/3543/2026 CRLREV/ /	ABHAYA KUMAR NAYAK @ ABHAYA NAYAK MP	KAMANI KANTA PATTANAIAK	169/2026
64	D-CRLREV/3594/2026 CRLREV/ /	RANJU PRADHAN MP	KALI PRASAD MOHANTY	170/2026
65	D-CRLREV/37827/2025 CRLREV/112/2026	DULLAB BAG MP	KODANDA KUMAR BHUYAN	171/2026
66	D-CRLREV/37827/2025 CRLREV/112/2026	DULLAB BAG MP	KODANDA KUMAR BHUYAN	172/2026
67	D-CRLREV/3622/2026 CRLREV/ /	UNION OF INDIA MP	JNYANANANDA PANDA (C.G.C.)	173/2026
68	D-CRLREV/3654/2026 CRLREV/ /	AXIS BANK LTD. MP	BIBHU PRASAD DAS	174/2026
69	D-ABLAPL/32739/2025 ABLAPL/12523/2025	AKASH @ ADARSHA RAJ PRADHAN MP		178/2026
70	D-ABLAPL/748/2026 ABLAPL/427/2026	SORUBABU PADHAN @ CONGRESS PRADHAN @ BUTHI MP		179/2026
71	D-ABLAPL/10227/2024 ABLAPL/4288/2024	TAPAN MAJHI @ TAPAN KUMAR MAJHI MP		180/2026
72	D-ABLAPL/414/2026 ABLAPL/240/2026	SAMBIT BEURA @ KALIA MP		181/2026
73	D-ABLAPL/35516/2025 ABLAPL/13717/2025	RANJAN MAHARANA @ MOHARANA MP		182/2026
74	D-ABLAPL/33015/2025 ABLAPL/12689/2025	LACHHAMAN GUNTHA MP		183/2026
75	D-ABLAPL/38621/2025 ABLAPL/14505/2025	CHITIBABU SIRIMA MP		184/2026
76	D-RSA/152/2022 RSA/152/2022	NIRUPAMA BARIK MP	SUSANTA KUMAR DASH	213/2026
77	D-RSA/158/2023 RSA/158/2023	MADDI PRABHAKAR PATRO MP	TUSAR KUMAR MISHRA	214/2026
78	D-RSA/54363/2025 RSA/57/2026	LALKUMAR PADHAN MP	GOKULANANDA SAHU	215/2026
79	D-RSA/353/2022 RSA/353/2022	HRUSIKESH PATI MP	BIBHUDANANDA MUDULI, MR.R.K.OJHA	216/2026
80	D-RSA/32410/2024 RSA/279/2024	GOPAL CHARAN MOHARANA MP	NARAYAN PRASAD PARIJA	217/2026
81	D-RSA/4531/2026 RSA/ /	NIBARAN DAS MP	SRINIBASH SATAPATHY	218/2026
82	D-RSA/4531/2026 RSA/ /	NIBARAN DAS MP	SRINIBASH SATAPATHY	219/2026
83	D-RSA/220/2007 RSA/220/2007	CHAPALA NAYAK MP	M/S.S.PATNAIK,M/S.BANSHIDHAR BAUG,M.BAUG,R.R.JETHI,P.C.P.DA	220/2026
84	D-RSA/51968/2025 RSA/ /	SUBASH CHANDRA DAS MP	SOURAV SUMAN BHUYAN	221/2026
85	D-RSA/245/2022 RSA/245/2022	STATE OF ODISHA MP	AJODHYA RANJAN DASH, A.G.A.	222/2026
86	D-CMP/4481/2026 CMP/ /	PRAKASH KUMAR ROUSTRAY MP	BUDHIRAM DAS	237/2026
87	D-CMP/54480/2025 CMP/169/2026	SOHANLAL JOSHI MP	ARUN KUMAR MISHRA 2	238/2026
88	D-CMP/4559/2026 CMP/ /	SABITRI MANI SAHU MP	TUSAR KUMAR MISHRA	239/2026
89	D-CMP/4559/2026	SABITRI MANI SAHU	TUSAR KUMAR MISHRA	

	CMP/ /	MP		240/2026
90	D-CMP/4569/2026	MAHESWAR NAYAK	MD. GOLAM MADANI	
	CMP/ /	MP		241/2026
91	D-CMP/4581/2026	KANHU CHARAN BHOI	DERIKA PRASAD MOHANTY	
	CMP/ /	MP		242/2026
92	D-CMP/4586/2026	PREM KISHOR PANDA	TRILOCHAN NANDA	
	CMP/ /	MP		243/2026
93	D-CMP/2324/2026	LAXMI ROUL	BHABANI SANKAR MISHRA	
	CMP/ /	MP		244/2026
94	D-CMP/4603/2026	BALARAM NAYAK	SAMIR KUMAR MISHRA(SR. ADV.)	
	CMP/ /	MP		245/2026
95	D-CMP/4616/2026	JOGENDRA PARSAD BHOLA	VIVEKANANDA JENA	
	CMP/ /	MP		246/2026
96	D-MACA/4435/2026	KESHARI MALIK	DEBASISH PATNAIK	
	MACA/ /	MP		277/2026
97	D-MACA/4438/2026	PARBATI BEHERA	DEBASISH PATNAIK	
	MACA/ /	MP		278/2026
98	D-MACA/4438/2026	PARBATI BEHERA	DEBASISH PATNAIK	
	MACA/ /	MP		279/2026
99	D-MACA/4441/2026	NARAYAN SWAIN	DEBASISH PATNAIK	
	MACA/ /	MP		280/2026
100	D-MACA/4441/2026	NARAYAN SWAIN	DEBASISH PATNAIK	
	MACA/ /	MP		281/2026
101	D-MACA/33074/2024	SUDARSHAN MAJHI	PRADEEP KUMAR MISHRA	
	MACA/777/2024	MP		282/2026
102	D-MACA/4444/2026	RATANJALI SAMANTRAY	DEBASISH PATNAIK	
	MACA/ /	MP		283/2026
103	D-MACA/4444/2026	RATANJALI SAMANTRAY	DEBASISH PATNAIK	
	MACA/ /	MP		284/2026
104	D-MACA/4445/2026	DEEPA JENA	DEBASISH PATNAIK	
	MACA/ /	MP		285/2026
105	D-MACA/4445/2026	DEEPA JENA	DEBASISH PATNAIK	
	MACA/ /	MP		286/2026
106	D-MACA/4452/2026	SASMITA ROUT	DEBASISH PATNAIK	
	MACA/ /	MP		287/2026
107	D-MACA/4452/2026	SASMITA ROUT	DEBASISH PATNAIK	
	MACA/ /	MP		288/2026
108	D-MACA/93/2026	SHRIRAM GENERAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI	
	MACA/96/2026	MP		289/2026
109	D-MACA/1646/2026	MANGER-IN-CHARGE, ORIENTAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		290/2026
110	D-MACA/4482/2026	D.M., NEW INDIA ASSURANCE CO. LTD.	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		291/2026
111	D-MACA/4482/2026	D.M., NEW INDIA ASSURANCE CO. LTD.	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		292/2026
112	D-MACA/4494/2026	D.M.,M/S. CHOLA MS INSURANCE CO. LTD.	PRASAD DUTTA	
	MACA/ /	MP		293/2026
113	D-MACA/4494/2026	D.M.,M/S. CHOLA MS INSURANCE CO. LTD.	PRASAD DUTTA	
	MACA/ /	MP		294/2026
114	D-MACA/4513/2026	MINA MOHAPATRA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		295/2026
115	D-MACA/4513/2026	MINA MOHAPATRA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		296/2026
116	D-MACA/45/2019	PRATAP CH.NAYAK	M/S.K.C.NAYAK	
	MACA/45/2019	MP		297/2026
117	D-MACA/4564/2026	SULOCHANA ROUT	BIJAYANANDA SAMANTARAY	
	MACA/ /	MP		298/2026
118	D-MACA/4564/2026	SULOCHANA ROUT	BIJAYANANDA SAMANTARAY	
	MACA/ /	MP		299/2026
119	D-MACA/4592/2026	SUNITA KAR	DEBASISH PATNAIK	
	MACA/ /	MP		300/2026
120	D-MACA/4592/2026	SUNITA KAR	DEBASISH PATNAIK	
	MACA/ /	MP		301/2026

121	D-MACA/4626/2026 MACA/ /	ASHOK KUMAR SAHOO MP	BISWAJIT MOHANTY	302/2026
122	D-MACA/4626/2026 MACA/ /	ASHOK KUMAR SAHOO MP	BISWAJIT MOHANTY	303/2026
123	D-MACA/4629/2026 MACA/ /	URMILA DAS MP	BISWAJIT MOHANTY	304/2026
124	D-MACA/4674/2026 MACA/ /	D.M.,LEGAL CELL, ORIENTAL INSURANCE CO. LTD.,BHALPUR MP	ADAM P. SINGH	305/2026
125	D-CRLMC/3420/2026 CRLMC/ /	KUNDAN MAHAKUL MP	SRINIVAS MOHANTY	363/2026
126	D-CRLMC/39277/2025 CRLMC/5454/2025	SHIB PRATAP SINGH MP		364/2026
127	D-CRLMC/710/2026 CRLMC/159/2026	ANIL SIDDHARTHA BOSE MP	PURNA CHANDRA DAS	365/2026
128	D-CRLMC/3501/2026 CRLMC/ /	SANKAR BHATA @ PINTU BHAKTA MP	ANIRUDHA DAS	366/2026
129	D-CRLMC/3507/2026 CRLMC/ /	GYANARANJAN BAL MP	KABIRAJ PRADHAN	367/2026
130	D-CRLMC/3520/2026 CRLMC/ /	BISWAJEET ACHARAYA MP	SAMBIT KAR	368/2026
131	D-CRLMC/1933/2026 CRLMC/287/2026	MADDI MUTYALA RAO MP		369/2026
132	D-CRLMC/18205/2024 CRLMC/2380/2024	PRADIP KUMAR NAHAK MP	KARUNAKAR NAYAK	370/2026
133	D-CRLMC/1284/2026 CRLMC/194/2026	SUJATA MAHAPATRA MP	SUBRAT MISHRA	371/2026
134	D-CRLMC/35276/2025 CRLMC/4835/2025	SUSANTA KUMAR SIYA MP	TUNA SAHU	372/2026
135	D-CRLMC/3511/2026 CRLMC/ /	UMA SHANKAR BAGH @ BAG MP	SATYA NARAYAN MISHRA 4	373/2026
136	D-CRLMC/32457/2025 CRLMC/4753/2025	DEBASRITA PANI MP		374/2026
137	D-CRLMC/3587/2026 CRLMC/ /	DR. SIMANCHALLA RANJIT MP	GAJENDRANATH ROUT	375/2026
138	D-CRLMC/34901/2025 CRLMC/4885/2025	BHIKARI CHARAN NAYAK MP	PRAKASH CHANDRA MISHRA	376/2026
139	D-CRLMC/32170/2025 CRLMC/4390/2025	WARALAXHMI @ RATNALA VARALAKSHMI @ RATNALA MP	SUBHANGI KUMAR DASH	377/2026
140	D-CRLMC/3630/2026 CRLMC/ /	PRASANTA KUMAR BEHERA MP	MANAS KUMAR CHAND	378/2026
141	D-CRLMC/3649/2026 CRLMC/ /	UDIT NARAYAN PRADHAN MP	BHAGABAT PRASAD RATH	379/2026
142	D-CRLA/28469/2025 CRLA/1079/2025	BULI SWAIN MP	TUSAR KUMAR MISHRA	389/2026
143	D-CRLA/1702/2025 CRLA/96/2025	BRAJA KISHORE SUARA@BAJU MP	SATYA NARAYAN MISHRA 4	390/2026
144	D-CRLA/327/2023 CRLA/327/2023	BABULI KUDEI@KHANDIA MP	MR. PRAMOD CHANDRA SEJPADA	391/2026
145	D-CRLA/3/2012 CRLA/3/2012	WOOL@KABULI@ADITYAMA MP	M/S.ANIRUDHA DAS	392/2026
146	D-CRLA/3527/2026 CRLA/ /	AJIT JENA MP	BINI MISHRA	393/2026
147	D-CRLA/3527/2026 CRLA/ /	AJIT JENA MP	BINI MISHRA	394/2026
148	D-CRLA/3508/2026 CRLA/ /	DEBENDRA ROUT @ DEBENDRA KUMAR ROUTA MP	ROUYA NARAYAN MISHRA 4	395/2026
149	D-CRLA/3508/2026 CRLA/ /	DEBENDRA ROUT @ DEBENDRA KUMAR ROUTA MP	ROUYA NARAYAN MISHRA 4	396/2026
150	D-CRLA/3597/2026 CRLA/ /	SUMANTA MALLIK MP	DHANESWAR BEHERA	397/2026
151	D-CRLA/3597/2026 CRLA/ /	SUMANTA MALLIK MP	DHANESWAR BEHERA	398/2026
152	D-CRLA/3613/2026	BAMIDI BALI @ BALA	PULAKESH MOHANTY	

	CRLA/ /	MP		399/2026
153	D-CRLA/3613/2026	BAMIDI BALI @ BALA	PULAKESH MOHANTY	
	CRLA/ /	MP		400/2026
154	D-CRLA/3637/2026	DIBYA @ KESHABA DANDASENA	SURYAKANTA DASH	
	CRLA/ /	MP		401/2026
155	D-CRLA/3637/2026	DIBYA @ KESHABA DANDASENA	SURYAKANTA DASH	
	CRLA/ /	MP		402/2026
156	D-WA/4399/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		526/2026
157	D-WA/4399/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		527/2026
158	D-WA/54519/2025	SULOCHANA NAYAK	LAXMAN PRADHAN	
	WA/2019/2025	MP		528/2026
159	D-WA/54519/2025	SULOCHANA NAYAK	LAXMAN PRADHAN	
	WA/2019/2025	MP		529/2026
160	D-WA/28778/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/1423/2025	MP		530/2026
161	D-WA/46596/2025	STATE OF ODISHA	JATESWAR NAYAK,A.G.A	
	WA/206/2026	MP		531/2026
162	D-WA/46596/2025	STATE OF ODISHA	JATESWAR NAYAK,A.G.A	
	WA/206/2026	MP		532/2026
163	D-WA/563/2023	BALARAM BHUYAN	DR. JITENDRA KUMAR LENKA	
	WA/563/2023	MP		533/2026
164	D-WA/4446/2026	MONIKA PURNIMA	MITU KUMAR BISWAL	
	WA/ /	MP		534/2026
165	D-WA/4449/2026	ABHIRNARAJ NAYAK	MITU KUMAR BISWAL	
	WA/ /	MP		535/2026
166	D-WA/4506/2026	VICE CHANCELLOR, UTKAL UNIVERSITY, CUTTACK RANJAN MAHAPATRA		
	WA/ /	MP		536/2026
167	D-WA/4506/2026	VICE CHANCELLOR, UTKAL UNIVERSITY, CUTTACK RANJAN MAHAPATRA		
	WA/ /	MP		537/2026
168	D-WA/4508/2026	VICE CHANCELLOR, UTKAL UNIVERSITY, CUTTACK RANJAN MAHAPATRA		
	WA/ /	MP		538/2026
169	D-WA/4508/2026	VICE CHANCELLOR, UTKAL UNIVERSITY, CUTTACK RANJAN MAHAPATRA		
	WA/ /	MP		539/2026
170	D-WA/4450/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		540/2026
171	D-WA/4450/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		541/2026
172	D-WA/4511/2026	VICE CHANCELLOR, UTKAL UNIVERSITY, CUTTACK RANJAN MAHAPATRA		
	WA/ /	MP		542/2026
173	D-WA/4511/2026	VICE CHANCELLOR, UTKAL UNIVERSITY, CUTTACK RANJAN MAHAPATRA		
	WA/ /	MP		543/2026
174	D-WA/4451/2026	PAMULYA KUMAR GOUDA	MITU KUMAR BISWAL	
	WA/ /	MP		544/2026
175	D-WA/4515/2026	VICE CHANCELLOR, UTKAL UNIVERSITY, CUTTACK RANJAN MAHAPATRA		
	WA/ /	MP		545/2026
176	D-WA/4515/2026	VICE CHANCELLOR, UTKAL UNIVERSITY, CUTTACK RANJAN MAHAPATRA		
	WA/ /	MP		546/2026
177	D-WA/4521/2026	VICE CHANCELLOR, UTKAL UNIVERSITY, CUTTACK RANJAN MAHAPATRA		
	WA/ /	MP		547/2026
178	D-WA/4521/2026	VICE CHANCELLOR, UTKAL UNIVERSITY, CUTTACK RANJAN MAHAPATRA		
	WA/ /	MP		548/2026
179	D-WA/4453/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		549/2026
180	D-WA/4453/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		550/2026
181	D-WA/4541/2026	NARESH MEHER	RAMANI RANJAN MOHANTY	
	WA/ /	MP		551/2026
182	D-WA/4460/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		552/2026
183	D-WA/4460/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		553/2026

184	D-WA/27845/2025 WA/1222/2025	STATE OF ODISHA MP		554/2026
185	D-WA/4461/2026 WA/ /	AKASH PADHI MP	MITU KUMAR BISWAL	555/2026
186	D-WA/51849/2025 WA/1946/2025	THE COMMISSIONER, CUTTACK MUNICIPAL CORPORATION, CUTTACK MP	DEBASISHA HOTA	556/2026
187	D-WA/2912/2026 WA/ /	MANI TIRUMALA PROJECTS PVT LTD. MP	SWAYAMJIT ROUT	557/2026
188	D-WA/4462/2026 WA/ /	MANAS CHANDRA SAHOO MP	MITU KUMAR BISWAL	558/2026
189	D-WA/4602/2026 WA/ /	PARADIP PORT AUTHORITY, PARADIP, JALPAIGURI MP	PARTSHOMPKRERJI	559/2026
190	D-WA/4463/2026 WA/ /	MOHAMMED HEDAYAT RABBANI MP	MITU KUMAR BISWAL	560/2026
191	D-WA/4465/2026 WA/ /	BHABANI SHANKAR PRADHAN MP	MITU KUMAR BISWAL	561/2026
192	D-WA/4468/2026 WA/ /	SUBHASIS SAHOO MP	MITU KUMAR BISWAL	562/2026
193	D-WA/4470/2026 WA/ /	ABHIJIT BAIRAGI MP	MITU KUMAR BISWAL	563/2026
194	D-WP(C)/4403/2026 WP(C)/3631/2026	SRIDHAR SABAR MP	RAKESH KUMAR DAS	2323/2026
195	D-WP(C)/22900/2025 WP(C)/15857/2025	KSHETRA MOHAN ROUT MP	M/S DEBADUTTA KANUNGO	2324/2026
196	D-WP(C)/4411/2026 WP(C)/3609/2026	DR. SUBHA PRASAD SAHOO MP	BIBHUTI KESHARI BISWAL	2325/2026
197	D-WP(C)/4417/2026 WP(C)/3610/2026	RAJLAXMI MALLICK MP	ATUL TRIPATHY	2326/2026
198	D-WP(C)/44056/2025 WP(C)/30588/2025	Er DEBASISHA HOTA MP	IN PERSON	2327/2026
199	D-WP(C)/4404/2026 WP(C)/ /	STATE OF ODISHA MP	AISHWARYA DASH, A.S.C	2328/2026
200	D-WP(C)/4426/2026 WP(C)/3629/2026	RAMAKRISHNA PADHY MP	SUJATA JENA	2329/2026
201	D-WP(C)/4406/2026 WP(C)/ /	KANAKLATA BEHERA MP	SRINIVAS MOHANTY	2330/2026
202	D-WP(C)/52228/2025 WP(C)/748/2026	PRASANTA KUMAR DAS ADHIKARI MP	ASIT KUMAR JENA	2331/2026
203	D-WP(C)/4430/2026 WP(C)/ /	SANJAYA KUMAR SETHY MP	SANGRAM KESHARI BURMA	2332/2026
204	D-WP(C)/2714/2026 WP(C)/2850/2026	BIBEKANANDA DAS MP	BIKRAM PRATAP DAS	2333/2026
205	D-WP(C)/4434/2026 WP(C)/3652/2026	PRAMATH NATH SAHU MP	SK. ZAFARULLA	2334/2026
206	D-WP(C)/4433/2026 WP(C)/ /	CHAKRADHARA INSTITUTE OF REHABILITATION SCIENCES, Bhubaneswar MP	PRATOSH KANUNGO	2335/2026
207	D-WP(C)/4437/2026 WP(C)/3692/2026	UMAMANI SAHOO MP	SK. ZAFARULLA	2336/2026
208	D-WP(C)/4408/2026 WP(C)/ /	DHIRAJ KUMAR BARIK MP	SRINIVAS MOHANTY	2337/2026
209	D-WP(C)/8848/2023 WP(C)/8848/2023	NARENDRA KUMAR SARANGI MP	PRASANTA KISHORE RAY	2338/2026
210	D-WP(C)/4409/2026 WP(C)/ /	KANHU CHARAN CHAMPIA MP	DEBASIS MISHRA	2339/2026
211	D-WP(C)/32137/2025 WP(C)/22573/2025	NILADRI PRASAD DAS MP	AMITABH MISHRA, M/S SUBIR PALIT(SR ADV)	2340/2026
212	D-WP(C)/4447/2026 WP(C)/3671/2026	SUBRATA KUMAR DEHURI MP	KRISHNA CHANDRA SAHU	2341/2026
213	D-WP(C)/4448/2026 WP(C)/ /	NURA MALLIK MP	MANASHA RANJAN SATAPATHY	2342/2026
214	D-WP(C)/4410/2026 WP(C)/ /	DURGAMADHAB SAHOO MP	SRINIVAS MOHANTY	2343/2026
215	D-WP(C)/4459/2026	MADHUSUDAN NAYAK	SRIKAR KUMAR RATH	

	WP(C)/ /	MP		2344/2026
216	D-WP(C)/4456/2026	PRASANTA KUMAR SAHOO	DILLIP KUMAR MOHANTY	
	WP(C)/ /	MP		2345/2026
217	D-WP(C)/4469/2026	HEMANTA KUMAR BEHERA	SRIKAR KUMAR RATH	
	WP(C)/ /	MP		2346/2026
218	D-WP(C)/4473/2026	NIHAR RANJAN MISHRA	BANSHIDHAR SATAPATHY	
	WP(C)/ /	MP		2347/2026
219	D-WP(C)/183/2026	SANAT KUMAR PANDA	NIRMAL RANJAN ROUSTRAY	
	WP(C)/1251/2026	MP		2348/2026
220	D-WP(C)/4475/2026	MUKESH KUMAR JENA	GOUTAM KUMAR ACHARYA	
	WP(C)/ /	MP		2349/2026
221	D-WP(C)/4412/2026	Dr. MAMATA HEMBRAM	ABHISHEK DASH	
	WP(C)/ /	MP		2350/2026
222	D-WP(C)/4477/2026	PRADEEP KUMAR MAHANTA	BANSHIDHAR SATAPATHY	
	WP(C)/ /	MP		2351/2026
223	D-WP(C)/4479/2026	NIRUPAMA SAHOO	SURYAKANTA DWIBEDI	
	WP(C)/3653/2026	MP		2352/2026
224	D-WP(C)/4483/2026	DEBRAJ MOHANTY	SIDHARTHA MISHRA	
	WP(C)/ /	MP		2353/2026
225	D-WP(C)/4488/2026	M/S. CRUSHADERS TECH SOLUTION LLP, RIAN K S G R I M A R U B E N A		
	WP(C)/ /	MP		2354/2026
226	D-WP(C)/235/2026	SUTARI GANESH REDDY	JYOTIRMAY GUPTA	
	WP(C)/1191/2026	MP		2355/2026
227	D-WP(C)/4495/2026	MADHUSUDAN SETH	AMIT PRASAD BOSE	
	WP(C)/3690/2026	MP		2356/2026
228	D-WP(C)/55205/2025	RANJANA SETHI	JYOTIRMAY GUPTA	
	WP(C)/690/2026	MP		2357/2026
229	D-WP(C)/4498/2026	SHYAMALENDRA KUMAR SINGHABABU MONOMOY BASU		
	WP(C)/ /	MP		2358/2026
230	D-WP(C)/43973/2025	CITIZENS ACTION FORUM, BBSR		
	WP(C)/31036/2025	MP		2359/2026
231	D-WP(C)/4499/2026	ANAND SHARMA	AGNIHOTRA SAHU	
	WP(C)/3655/2026	MP		2360/2026
232	D-WP(C)/4504/2026	DHARMAPRIYA SETHI	SWAPNA KUMAR OJHA	
	WP(C)/3715/2026	MP		2361/2026
233	D-WP(C)/4507/2026	SACHIDANANDA MISHRA	TRILOCHAN NANDA	
	WP(C)/ /	MP		2362/2026
234	D-WP(C)/4509/2026	M/S TAPAN KUMAR MOHANTY, TELANGANA BAKAR / R / THACK		
	WP(C)/ /	MP		2363/2026
235	D-WP(C)/4492/2026	LADI GOURISANKAR PRASAD	SOUBHAGYA KUMAR DASH	
	WP(C)/ /	MP		2364/2026
236	D-WP(C)/47711/2025	SUNITA CHOUDHARY	DEVAVRAT DEVESH	
	WP(C)/33872/2025	MP		2365/2026
237	D-WP(C)/4518/2026	ADEITYA MANDAL	AMIT PRASAD BOSE	
	WP(C)/3693/2026	MP		2366/2026
238	D-WP(C)/4517/2026	UMAKANTA OJHA	ALOK KUMAR PANDA	
	WP(C)/ /	MP		2367/2026
239	D-WP(C)/47919/2024	KRUSHNA CHANDRA MOHAPATRA	DEEPALI MAHAPATRA	
	WP(C)/29828/2024	MP		2368/2026
240	D-WP(C)/21885/2025	BASANTI MOHANTY	SISIR KUMAR PUROHIT	
	WP(C)/16548/2025	MP		2369/2026
241	D-WP(C)/55112/2025	NIRUPAMA ROUT	SUBASH CHANDRA ROUSTRAY	
	WP(C)/37814/2025	MP		2370/2026
242	D-WP(C)/4520/2026	MANAS RANJAN SETHY	GYANENDRA KUMAR TRIPATHY	
	WP(C)/ /	MP		2371/2026
243	D-WP(C)/50573/2025	LOKESH PASARI	ASHIS KUMAR MISHRA	
	WP(C)/3535/2026	MP		2372/2026
244	D-WP(C)/4523/2026	TRINATH DASH @ TRINATH BHARATI DAS SURESH KUMAR JENA		
	WP(C)/ /	MP		2373/2026
245	D-WP(C)/4524/2026	PURNA CHANDRA PRUSTY	SURESH KUMAR JENA	
	WP(C)/ /	MP		2374/2026
246	D-WP(C)/4525/2026	BIRANCHI MEHER	SURESH KUMAR JENA	
	WP(C)/ /	MP		2375/2026

247	D-WP(C)/4527/2026 WP(C)/ /	PRASANJIT KUANR @ KUNWAR MP	SURESH KUMAR JENA	2376/2026
248	D-WP(C)/4528/2026 WP(C)/ /	SEKHAR SETHY MP	ARIJEET MISHRA	2377/2026
249	D-WP(C)/43353/2025 WP(C)/30323/2025	MANORANJAN SRICHANDAN MP		2378/2026
250	D-WP(C)/52767/2025 WP(C)/36592/2025	SANTOSH KUMAR BAL MP	BUDHIRAM DAS	2379/2026
251	D-WP(C)/52767/2025 WP(C)/36592/2025	SANTOSH KUMAR BAL MP	BUDHIRAM DAS	2380/2026
252	D-WP(C)/4537/2026 WP(C)/ /	M/S.HIMMAT SELF HELP GROUP, BHADRAMPUR MP	AMITAV DAS	2381/2026
253	D-WP(C)/4496/2026 WP(C)/ /	DEEPANJALI NAYAK MP	NIRMAL RANJAN ROURAY	2382/2026
254	D-WP(C)/2261/2026 WP(C)/2290/2026	SUBASH CHANDRA DAS MP		2383/2026
255	D-WP(C)/20229/2025 WP(C)/13806/2025	ALOK KUMAR NAIK MP	TAMANNA PATNAIK	2384/2026
256	D-WP(C)/4539/2026 WP(C)/ /	BHAWANI SHANKAR NAIK MP	PABITRA KUMAR NAYAK	2385/2026
257	D-WP(C)/4538/2026 WP(C)/ /	HARAPRIYA PURI MP	PRAVASHA PUJAREE PARIDA	2386/2026
258	D-WP(C)/4542/2026 WP(C)/ /	AGASTI KHARSEL MP	RUPESH KUMAR KANUNGO	2387/2026
259	D-WP(C)/4543/2026 WP(C)/ /	AJAYA KUMAR PRAHARAJ MP	SANJEEV UDGATA	2388/2026
260	D-WP(C)/1201/2026 WP(C)/2126/2026	ANANTA KISHOR NANDA MP	AMIT PRASAD BOSE	2389/2026
261	D-WP(C)/657/2026 WP(C)/401/2026	DEBRAJ MOHANTY MP	DEBASISH SAMAL	2390/2026
262	D-WP(C)/3760/2026 WP(C)/ /	REGIONAL FOREST AND ENVIRONMENT PROTECTION AND CONSERVATION COMMITTEE MP		2391/2026
263	D-WP(C)/4567/2026 WP(C)/ /	DOLA GOBINDA BEHERA MP	KUNAL KUMAR SWAIN	2392/2026
264	D-WP(C)/4576/2026 WP(C)/ /	RABINDRA KUMAR SWAIN MP	TUSAR KUMAR MISHRA	2393/2026
265	D-WP(C)/4578/2026 WP(C)/ /	SUJATA PANDA MP	JAGAJIBAN PRADHAN	2394/2026
266	D-WP(C)/6216/2023 WP(C)/6216/2023	BRAJABANDHU NATH MP	PRADEEP KUMAR MOHAPATRA	2395/2026
267	D-WP(C)/3184/2026 WP(C)/2817/2026	M/S.HIMMAT SELF HELP GROUP, BHADRAMPUR MP	AMITAV DAS	2396/2026
268	D-WP(C)/4585/2026 WP(C)/ /	PRADEEP KUMAR SAMANTARAYA MP	SAROJA KANTA SAMAL	2397/2026
269	D-WP(C)/4588/2026 WP(C)/ /	PRASANT KUMAR NAYAK MP	DIPTIRANJAN MOHAPATRA	2398/2026
270	D-WP(C)/34033/2025 WP(C)/23924/2025	SUSHIL KUMAR SWAIN MP		2399/2026
271	D-WP(C)/4591/2026 WP(C)/ /	TRILOCHAN SAHU MP	SANTOSH KUMAR NANDA	2400/2026
272	D-WP(C)/4594/2026 WP(C)/ /	SUJATA ROUT MP	ASHOK KUMAR SARANGI	2401/2026
273	D-WP(C)/10430/2025 WP(C)/7607/2025	BISHNU CHARAN MAJHEE MP	ARUN KUMAR PATRA	2402/2026
274	D-WP(C)/4598/2026 WP(C)/ /	MENAKA MOHARANA MP	BIPLABA P.B. BAHALI	2403/2026
275	D-WP(C)/4601/2026 WP(C)/ /	ANANGA BHIMA BISWAL MP	HARIPAD MOHANTY	2404/2026
276	D-WP(C)/4599/2026 WP(C)/ /	PRADIPTA KUMAR SAHOO MP	TRILOCHAN PANIGRAHI	2405/2026
277	D-WP(C)/2545/2026 WP(C)/2402/2026	MD ABDUL TALEB ALIKHAN MP		2406/2026
278	D-WP(C)/4605/2026	ANANGA BHIMA BISWAL	HARIPAD MOHANTY	

	WP(C)/ /	MP		2407/2026
279	D-WP(C)/4608/2026	DEBENDRANATH RATH	BISWABIHARI MOHANTY	
	WP(C)/ /	MP		2408/2026
280	D-WP(C)/4612/2026	ANANGA BHIMA BISWAL	HARIPAD MOHANTY	
	WP(C)/ /	MP		2409/2026
281	D-WP(C)/4615/2026	ANANGA BHIMA BISWAL	HARIPAD MOHANTY	
	WP(C)/ /	MP		2410/2026
282	D-WP(C)/47216/2025	PRANAKRUSHNA BEHERA	SUBHENDU KAR	
	WP(C)/33220/2025	MP		2411/2026
283	D-WP(C)/2425/2026	MUVALA PAWAN KUMAR	PAMI RATH (SR.ADV.)	
	WP(C)/2939/2026	MP		2412/2026
284	D-WP(C)/4342/2026	SAHID KHAN	SHIVSANKAR MOHANTY	
	WP(C)/ /	MP		2413/2026
285	D-WP(C)/4623/2026	BIJAY KUMAR ROUT	SHIVSANKAR MOHANTY	
	WP(C)/ /	MP		2414/2026
286	D-WP(C)/23302/2025	JAYAKRUSHNA BARIK		
	WP(C)/16050/2025	MP		2415/2026
287	D-WP(C)/38481/2025	BIRABARA BARIK	KSHIROD KUMAR ROUT	
	WP(C)/26901/2025	MP		2416/2026
288	D-WP(C)/50674/2025	ABHARANI TRIPATHY	KOUSIK ANANDA GURU	
	WP(C)/37402/2025	MP		2417/2026
289	D-WP(C)/48794/2025	NARAYAN BARIK	SUSANTA KUMAR JETHY	
	WP(C)/34741/2025	MP		2418/2026
290	D-WP(C)/4548/2026	MANORANJAN SAHOO	ATUL TRIPATHY	
	WP(C)/ /	MP		2419/2026
291	D-WP(C)/27279/2024	KRUPASINDHU MOHARANA	BRUNDABAN ROUT	
	WP(C)/15608/2024	MP		2420/2026
292	D-WP(C)/13857/2019	BABAJI MOHARANA	M/S.PRAFULLA KUMAR RATH, BRUNDABAN ROUT	
	WP(C)/13857/2019	MP		2421/2026
293	D-WP(C)/15919/2025	CHIEF GENERAL MANAGER, IB VALLEY AREA MAHANADI COALFIELDS LTD.,	SAMBALPUR	
	WP(C)/11876/2025	MP		2422/2026
294	D-WP(C)/4653/2026	MAYADHAR BASANTIA	SRITAM KUMAR NAYAK	
	WP(C)/ /	MP		2423/2026
295	D-WP(C)/22900/2025	KSHETRA MOHAN ROUT	UMA CHARAN MISHRA	
	WP(C)/15857/2025	MP		2424/2026
296	D-WP(C)/43151/2023	SUMITRA PANDA	SAIBRATA RATH	
	WP(C)/43151/2023	MP		2425/2026
297	D-WP(C)/4553/2026	MANORANJAN SAHOO	ATUL TRIPATHY	
	WP(C)/ /	MP		2426/2026
298	D-WP(C)/4656/2026	RABINDRA PATRA	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		2427/2026
299	D-WP(C)/4658/2026	ORISSA COLLIERIES MAZDOOR SANGHA, SANGRA	SAIBRATA RATH	
	WP(C)/ /	MP		2428/2026
300	D-WP(C)/4659/2026	PRAFULLA KUMAR MOHAPATRA	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		2429/2026
301	D-WP(C)/31222/2025	TULARAM BAG@GANDA	PRASANTA KUMAR NANDA	
	WP(C)/21848/2025	MP		2430/2026
302	D-WP(C)/4665/2026	PRATIKSHYA DEHURY	NALINI KANTA SAHOO	
	WP(C)/ /	MP		2431/2026
303	D-WP(C)/4666/2026	RAMA CHANDRA BHOI	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		2432/2026
304	D-WP(C)/4671/2026	RAMESH MALICK	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		2433/2026
305	D-WP(C)/21764/2025	UDIT NAIK	PRASANTA KUMAR NANDA	
	WP(C)/15079/2025	MP		2434/2026
306	D-WP(C)/4554/2026	S K KUDUS	AMIT PATTNAIK	
	WP(C)/ /	MP		2435/2026
307	D-WP(C)/4685/2026	KALYANI BARAL	BHAGABAT PRASAD RATH	
	WP(C)/ /	MP		2436/2026
308	D-WP(C)/4686/2026	PRIYA RANJAN JENA	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		2437/2026
309	D-WP(C)/4556/2026	M/S SHIVAM DISTRIBUTORS	ATUL TRIPATHY	
	WP(C)/ /	MP		2438/2026